



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6858/2022 BY SLIP	ANJUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. D K BAGCHI
ADMISSION				
2	WP(C)/2691/2021 FIXED	MD. SOHRAB KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS. S K NARGIS MR. M K HUSSAIN MR. A AHMED MS. A MESEN MR. T DEORI	GA, ASSAM
3	WA/111/2022 FIXED	ABDUL BASIT TAPADAR Versus SWAPAN NAMASUDRA AND 7 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, CO OP MR. J M A CHOUDHURY
4	WA/168/2022 FIXED	UTPAL JYOTI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, HANDLOOM AND TEXTILE
5	WA/232/2022 FIXED	SEKHAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A S DHILLON MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE
6	WA/254/2022 FIXED	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
7	WA/264/2022 FIXED	HILAL UDDIN BARBHUIYA AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
8	WA/299/2022 FIXED	SHARUKH AHMED @ MUKTAR Versus THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM MS. B SARMA (r-1) ASSTT.S.G.I.
9	WA/303/2022 FIXED	PONAKAN KALITA Versus THE STATE OF ASSAM AND 4 ORS. B	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

10	WA/390/2022	ADAM ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	SC, SEC. EDU. GA, ASSAM
ORDERS				
11	PIL/47/2014 FIXED	SAHIDUR RAHMAN AND ANR. Versus UNION OF INDIA and 15 ORS,	MRM H AHMED MR.M R CHOUDHURY	GA, ASSAM(R- 3-7) C.G.C.Res. No. 10 and 11 notices returned unserved, Res. No. 9 and 12 notices issued / not appeared MR. D C BORAH(R-1, 2 & 8) MS.J HUDA MR.A T SARKAR MD.M Z SHAH(R-13) MR.H A AHMED(R-13) MR.R ALI(R-13) MDK RAHMAN ASSTT.S.G.I.
12	PIL/38/2016 FIXED	KARMABIR BORDOLOI PATH AND CHINAKI PATH UNNAYAN SAMITY and ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.R BORAH MR.A DEKA	GA, ASSAM SC, G M D A
13	PIL(Suo Moto)/3/2017 FIXED	X X X X Versus IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	MR K P PATHAK MR. R K D CHOUDHURY GA, ASSAM GA, ASSAM MR. T C CHUTIA (R-1 TO 4) FOREST DEPTT. MR H K DAS MR. D SAIKIA MS. M BHATTACHARYYA (R-5 to 8) SC, GHC SC, GMC SC, FOREST SC, REVENUE
14	WITH PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR. D KONWAR	GA, ASSAM MR. V RAJKHOWA MR D GOGOI ASSTT.S.G.I. SC, FOREST SC, PCB SR. SC, APGCL SC, GMC
	WITH I.A.(Civil)/1169/2021 in PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS.	MR. P N CHOUDHURY MRS. H SARMAH	GA, ASSAM ASSTT.S.G.I. SC, GMC SR. SC, APGCL SC, PCB SC, FOREST
15	PIL(Suo Moto)/2/2018 FIXED	X-X-X Versus IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. S C KEYAL, ASSTT.S.G.I. (R-5) GA, AP
16	PIL/60/2018 FIXED	BOBRUBAHAN SAIKIA Versus THE CHAIRMAN AND MD, NEEPCO LTD. AND 5 ORS.	MR. R K DUTTA MR. U J SAIKIA	GA, ASSAM MR D K MISHRA (R1-R3) MR D SENAPATI MR D SENAPATI MS. S. TODI (R1-R3) SC, NEEP CO. SC, FOREST MR. M SAHEWALLA (R1- R3)

17	WP(C)/6967/2018 FIXED ON 18.12.2022	PRABHAT CHANDRA DAS AND 10 ORS. Versus THE UNION OF INDIA AND 25 ORS.	MR. M CHANDA MR. S DUTTA MR H DAS MR S CHOUDHURY MS. S NATH MR. J TIKKOM	MR. B C PATHAK (R1-R3) MR. B PATHAK (R1-R3) MR H K GOGOI (R1-R3) MR. R THADANI (R1-R3) SC, BSNL
18	PIL/72/2019 FIXED	KAMALSING BEY Versus THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR S INGTI GA, ASSAM MR. M SARANIA MR. A I KATHAR MR H MEDHI ASSTT.S.G.I. SC, P H E SC, K A A C SC, C B I
19	PIL(Suo Moto)/3/2020 FIXED	X X X X Versus IN RE - THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA, SR. ADV MR G UZIR MR. B BARUAH	MR. M Z AHMED (R7) MS. B DUTTA (R7) MR N DUTTA MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MS S SARMA HAZARIKA MR S GAUTAM M R Sharma MR. S K DUTTA (INTERVENER) MR. S K SHARMA (R7)
20	WITH PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
	WITH I.A.(Civil)/1808/2020 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	
	WITH I.A.(Civil)/665/2021 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST
	WITH I.A.(Civil)/143/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/161/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/465/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/1418/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST

21	WITH PIL/30/2020	VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
22	WITH PIL/36/2020	BASANTA DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
23	WITH PIL/45/2020	BIBEK DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA
24	WITH PIL/39/2022	MRINMOY KHATANIAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
25	PIL(Suo Moto)/5/2020 FIXED	XXXX Versus THE STATE OF ASSAM	MR. T J MAHANTA SC, GHC	GA, ASSAM
26	I.A.(Civil)/379/2020 FIXED in WA/15829/2019	SRIPUR PHULBARI VENTURE LP SCHOOL, Versus THE STATE OF ASSAM AND 10 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S BORAH SC. SSA
27	WITH WA/15829/2019 (Filing Number)	SRIPUR PHULBARI VENTURE LP SCHOOL Versus THE STATE OF ASSAM AND 10 ORS		
27	PIL/15/2021 FIXED	NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	GA, ASSAM SC, G M D A SC, GMC
28	WITH WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
29	WITH WP(C)/5042/2014	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
30	WITH I.A.(Civil)/1878/2017 in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
30	WITH Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. Versus M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)

31	Mat.App./17/2021 FIXED, WITH LCR	BIKRAMJIT DAS Versus SMTI. JHUMA DAS	MR R DHAR MR. D P BORAH MS. M DAS MS. S BORO MR B PAUL	MS. S B CHOUDHURY MR. S K DAS MR. N R AHMED
32	WA/158/2021 FIXED	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	MR RANJIT PRASAD
	WITH I.A.(Civil)/1134/2021 in WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	
33	PIL(Suo Moto)/3/2022 FIXED	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	MR U S BORGHAIN MR. M KALITA MRS S GOSWAMI MR M SARMA MR. L Deka MR. J HATIMURIA	SC, PWD ROAD SC, HEALTH
34	PIL/16/2022 FIXED	AMIYA KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MR. U K NAIR MS P THAPA MS D MAHANTA	
35	Cont.Cas(C)/322/2022 FIXED	AJIT KUMAR RAM AND 16 ORS Versus DR. BIJOYA CHOUDHURY AND ANR	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR
36	WA/361/2022 CAVT. NO.13312/022, FIXED	M/S GAURIPUR COOP Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR
	WITH I.A.(Civil)/3383/2022 in WA/361/2022	M/S GAURIPUR COOP Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR
37	WA/376/2022 FIXED	DIBRUGARH UNIVERSITY AND 2 ORS. Versus LABDHA PRATIM DAS AND 2 ORS.	MR. R MAZUMDAR SC, DIB. UNIVERSITY	
38	I.A.(Civil)/2033/2022 CAVT. NO.07242/022, FIXED, CAVT./724/2022 in WA/8235/2022	IVY GOHAIN DASGUPTA Versus BHAGWAN PATOR AND 11 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR. D J DAS N GAUTAM	GA, ASSAM MR D K DAS MR H BETALA MR DEBA SARMAH MR C KUMAR MS N SHYAM SC, WPT AND BC FOR CAVEATOR SC. WATER RESOURCE DEPTT.
	WITH WA/8235/2022 (Filing Number)	IVY GOHAIN DASGUPTA Versus BHAGWAN PATOR AND 11 ORS. B	MR. K N CHOUDHURY	

39	I.A.(Civil)/2604/2022 FIXED in WA/10074/2022 WITH WA/10074/2022 (Filing Number)	MANGAL ALI KHAN AND 2 ORS. Versus MANARANJAN MANDAL AND 15 ORS.	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, CO OP GA, ASSAM
40	I.A.(Civil)/3028/2022 FIXED in WA/12037/2022 WITH WA/12037/2022 (Filing Number)	MANGAL ALI KHAN AND 2 ORS. Versus MANARANJAN MANDAL AND 15 ORS. E GAIL (INDIA) LTD. AND ANR Versus HITESWAR SARMA AND 2 ORS.	MR. P K ROYCHOUDHURY MR D S DEKA MR. S GARG	GA, ASSAM MR S BORTHAKUR (R1) MS. P BORAH (R1)
41	WA/411/2013 FIXED WITH MC/3593/2013 in WA/411/2013	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS. HEARING	MR.D DAS MR.R SINGHA	GA, ASSAM MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN MS.A KALITA MR.B K BORA MR.M R ISLAM
42	PIL/72/2016 FIXED	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS. RITA DAS MOZUMDAR Versus THE STATE OF ASSAM and 16 ORS.	MR.D DAS MR.R SINGHA MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	GA, ASSAM MR. K N CHOUDHURY MR.D SAIKIA(R-9, 20 AND 21)) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MR S P DAS(R-19) MRA BARMANR-9 MR. N DAS(R-19) MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, GMC SC, G M D A SC, TRANSPORT SC, A S T C
43	C.Ex.App./2/2019 FIXED, CAVT./639/2018	COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S RAJDHANI TELE PRODUCTS	MR. S C KEYAL, ASSTT.S.G.I.	DR A SARAF MR H DAS, FOR CAVEATOR MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA
44	WP(C)/5389/2020 FIXED	CENTRAL BOARD OF EXCISE AND CUSTOMS AND 4 ORS. Versus JAYANTA DEY AND 9 ORS.	MR. S C KEYAL	

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2744/2019 WITH LCR	RINA BEGUM BORBHUYA @ RAINA BEGUM BORBHUYA Versus THE UNION OF INDIA AND 6 ORS.	MR. B P SINHA	SC, NRC ASSTT.S.G.I. SC, F.T
2	WP(C)/2750/2019 WITH LCR	SUNIL SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4,7)
3	WP(C)/2753/2019 WITH LCR	KASHEM ALI @ KASID ALI Versus THE UNION OF INDIA AND 6 ORS.	MS F BEGUM MR. L MOHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/2777/2019 WITH LCR	MUKSHED ALI @ MUCHED ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
5	WP(C)/6416/2019	PADMA DEVI Versus THE UNION OF INDIA AND 5 ORS	MR. M K BORAH MS. D GHOSH OWEN. C MS N DEKA MS. D BORAH MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MR. S. K. CHAKMA MS A B MARAK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

6	WP(C)/8783/2019 WITH LCR	MAKACHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/1987/2021 WITH LCR	INNAS ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/7320/2022	FARMAN ALI @ MD. FORMAN ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/7514/2022 FIXED, WITH LCR	TOZIM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. M RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/7637/2022	FATEMA KHATOON Versus THE STATE OF ASSAM AND 5 ORS.	MS. G BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/8118/2022 B/O	MUSTT. IJARAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/8128/2022	SABITRI SARKAR Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
13	WP(C)/8131/2022	SALEHA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, SEC. EDU.
14	WP(C)/8134/2022	RAJAB ALI @ RAJIB ALI @ RAJEN HUSSAIN @ RAZIN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/8139/2022	HAFIZ ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY MR. S R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/8144/2022	ACHIRON BIBI@ASIRON BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED U U KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
17	WP(C)/8150/2022 B/O	TARA BANU BIBI Versus THE UNION OF INDIA AND ORS.	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
18	WP(C)/8158/2022	RUKIA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR. M AHMED MD I H LASKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/8168/2022 B/O	MD DILBAR ALI@DELBAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR Z HUSSAIN MS B B AHMED MR R ISLAM	DY.S.G.I.

20	WP(C)/8171/2022	KIMOTARA BAISHNAB@KIRANMOYEE BAISHNAB@KIMOMAYEE BAISHNAB Versus THE UNION OF INDIA AND 5 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
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ADMISSION

21	WP(C)/1902/2018 WITH LCR	BABUL SAHA Versus UNION OF INDIA AND 6 ORS.	MS. J PAUL MRS. R BHARALI	MR J PAYENG ASSTT.S.G.I.
22	WP(C)/3434/2019 B/O, WITH LCR	BISWANATH BISWAS @ BISWA NATH AND 6 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MRS R BEGUM MR. J AHMED MR. P A AHMED MS A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	WP(C)/2016/2021 FIXED, WITH LCR	PRABHA DEBNATH @ PRABHABATI DEBNATH Versus THE UNION OF INDIA AND 4 ORS	MR G P BHOWMIK MS. J PURKAYASTHA MRS. M HORE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

24	I.A.(Civil)/3689/2022 in WP(C)/7363/2022	AFZAL HUSEN Versus THE UNION OF INDIA AND 8 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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WITH

WP(C)/7363/2022	AFZAL HUSEN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
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STAY MATTERS

25	WP(C)/4301/2020 WITH LCR	REZIA KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./19/2021	M/S A2Z INFRA ENGINEERING LIMITED Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED	MR K TALUKDAR	SC, APDCL
2	Arb.P./23/2021 FIXED	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
3	Arb.P./14/2022	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. S K MEDHI ASSTT.S.G.I.
4	Arb.P./17/2022	ABHIJIT SAIKIA Versus HARMOHAN KUMAR AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR. P GOSWAMI S BORA MR H K SARMA
5	Arb.P./27/2022 FIXED	M/S S R ENGINEERING CONSTRUCTION Versus THE COMMANDER WORKS ENGINEER AND ANR		MR. R K D CHOUDHURY MR H GUPTA MR H GUPTA
ORDERS				
6	Review.Pet./78/2020 WITH WP(C)/242/2018 (D/O)	MISSION DIRECTOR, AXOM SARBA SIKSHA ABHIJAN MISSION Versus SAHIDUR RAHMAN AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY	MR. M J BARUAH (R-1) SC, FINANCE
7	I.A.(Civil)/137/2020 FIXED in Arb.P./35/2016 WITH Arb.P./35/2016	SAMADEET BARUAH Versus M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS. PABITRA JIBAN BARUAH Versus M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MR.C CHAKRABORTY MS.S KAKATI	
8	Arb.P./25/2021	M/S B N SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD
9	I.A.(Civil)/3374/2022 Arb.P./4/2014 (D/O), FIXED in Arb.P./4/2014	M/S G D ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA and 2 ORS	PETITIONER IN PERSON	MR B CHAKRAVORTY

HEARING

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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9)	MR. B NATH	16-12-2022	To	06-01-2023
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11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
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17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,19th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/612/2022 FIXED	BIREN CHANDRA BORAH Versus BIJOYA CHOUDHURY AND ANR.	MR. S P CHOUDHURY MS B DEVI	SC, ELEM. EDU MR B KAUSHIK SC. ACCOUNTANT GENERAL SC, FINANCE DEPTT.
2	Cont.Cas(C)/637/2022 FIXED	SAMSUDDOZA MOLLAH Versus SMTI. SURANJANA SENAPATI, ACS	MR. R ISLAM MR G U AHMED	SC, ELEM. EDU
3	Cont.Cas(C)/653/2022 FIXED	BASANTA KALITA Versus NARAYAN KONWAR, IAS AND 2 ORS	MR. M H ANSARI MR. S ALIM	SC, HIGHER EDU
4	Cont.Cas(C)/701/2022 FIXED	ASIT BARAN ROY AND 8 ORS Versus DR. BIJOYA CHOUDHURY, ACS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE DEPTT.
5	Cont.Cas(C)/730/2022 FIXED	RASHTRA BHASHA M.E. SCHOOL Versus SURANJANA SENAPATI, ACS	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU
6	WP(C)/5322/2022 FIXED	CHANDRA KANTA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, SEC. EDU. GA, ASSAM SC, BTC
7	WP(C)/6015/2022 FIXED	MD. AZAD HUSSAIN MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. T K BHUYAN MR A ALI	SC, ELEM. EDU SC, FINANCE
8	WP(C)/6973/2022 FIXED	AHADUL LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR	MR. A M BORA, SR. SC, NMC MR. D K BAIDYA, SC, NMC SC, HEALTH
9	WITH WP(C)/6846/2022	MAMSHADUL ALOM Versus THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	MR. A M BORA, SR. SC, NMC MR. D K BAIDYA, SC, NMC SC, HEALTH AND F W

10	WITH WP(C)/7083/2022	SEGUPTA YEASMIN BORBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MR H I CHOUDHURY B B HUSSAIN	MR. A M BORA, SR. SC, NMC MR. D K BAIDYA, SC, NMC DY.S.G.I. SC, HEALTH
11	WITH WP(C)/7167/2022	MIFTAHUL ABED KHAN Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. A M BORA, SR. SC, NMC MR. D K BAIDYA, SC, NMC SC, HEALTH
12	WP(C)/7132/2022 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. K MIRA MR M Z QUADIR	SC, HIGHER EDU SC, SSUHS SC, HEALTH
13	WP(C)/7280/2022 B/O	CHAN MAMUDH MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU
14	WP(C)/7292/2022 FIXED	MALEKA KHATUN Versus THE STATE OF ASSAM AND 8 ORS.	ALHAJJ I UDDIN M ALAMGEER	SC, ELEM. EDU GA, ASSAM SC, TREASURY
15	WP(C)/7330/2022 B/O	SABITRI PHUKAN BHARALI @ SABITRI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS B GOGOI MR J K Bhuyan	SC, ELEM. EDU GA, ASSAM
16	WP(C)/7454/2022 FIXED	BIPASHA DEB Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU SC, FINANCE
17	WP(C)/7523/2022 FIXED	JENIFER SATHOULIU Versus THE UNION OF INDIA AND 7 ORS	MR. R P SARMAH MRS. R RONGMEI MS. S DEVI	SC, HIGHER EDU DY.S.G.I. SC, HEALTH
18	WP(C)/7537/2022 FIXED	LATA BALA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU
19	WP(C)/7613/2022 FIXED	ISMAIL HOQUE AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
20	WITH WP(C)/7615/2022	ANJAN KUMAR NATH AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
21	WITH WP(C)/7621/2022	BIJU DEVI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
22	WITH WP(C)/7655/2022	SURUT ZAMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
23	WITH WP(C)/7686/2022	ABDUL GANI MONDAL AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, SEC. EDU. SC, SEBA
24	WITH WP(C)/7871/2022	FARUK KHAN AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
25	WP(C)/7769/2022 FIXED	MANASH PRATIM SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR P R SARMA MR D MEDHI	SC, SEC. EDU. GA, ASSAM

26	WP(C)/7956/2022 FIXED	JYOTISHMITA BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY MR. R NATH	SC, ELEM. EDU GA, ASSAM
27	WP(C)/8048/2022 FIXED	MRINMOY DEY Versus THE UNION OF INDIA AND 2 ORS	MR M CHANDA MR S CHOUDHURY MR S NATH	MR. C K S BARUAH DY.S.G.I. SC, HEALTH
28	WP(C)/8107/2022 FIXED	SURAIYA AKTAR MAZUMDER Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MR. M K SHARMA MS A AFREEN MS. R. R. SAIKIA	SC, HEALTH
ORDER (IMPLEADMENT OF PARTY)				
29	I.A.(Civil)/3486/2022 B/O in WP(C)/5258/2022 WITH WP(C)/5258/2022	MITALI SONOWAL, Versus BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA AND 3 ORS. BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR D BARMAN MR. S K DAS MR R KARIM MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS D DAS	SC, SEC. EDU. SC, SEC. EDU.
ADMISSION				
30	WP(C)/2393/2012 FIXED WITH WP(C)/2346/2008(D/O) WITH W.A./211/2013(D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA SC, EDU SC, FINANCE
31	WP(C)/6427/2017 FIXED	MS. JUNU DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
32	WP(C)/8186/2018 B/O	SANKAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR H BURAGOHAIN MR. S C BISWAS MR. S SAHA MS. K L R YANTHAN MRS. R KALITA MS. L DEKA MS S SENGUPTA	MR. S K TALUKDAR (R4) MR. K GOGOI, HIGHER EDUCATION DEPARTMENT. GOVT. OF ASSAM. MR. T K MISRA (R4) MR. S BISWAKARMA MS G DAS MR T DAS SC, EDU
33	WP(C)/8815/2018 B/O	M. MANOJ KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MS. N NATH MR. M DUTTA	MR. K GOSWAMI MR. K GOGOI (SC, HIGHER EDU.) SC, FINANCE DEPTT. SC, N C HILLS
34	WP(C)/4584/2020 FIXED	PASCHIMPAR MADAN MOHAN VLP SCHOOL Versus THE STATE OF ASSAM AND 9 ORS.	MR M H AHMED MR GIAS MR M Z SHAH	SC, ELEM. EDU GA, ASSAM MR. B GOGOI, SC, SSA SC, SSA
35	WP(C)/1382/2021 FIXED	MD. KHALIL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, SEC. EDU. MR. A DEKA (R-5)
36	WP(C)/4278/2021 B/O	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. K A MAZUMDER MR E AHMED	SC, A S T U ASSTT.S.G.I.
37	WP(C)/6761/2021 B/O	ASHOK KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. S HAZARIKA (r-5) MR S SARMAH (r-5)
38	WITH WP(C)/3292/2021	SCHOOL MANAGING AND DEVELOPMENT COMMITTEE OF GASHBARI HIGH SCHOOL AND ANR. Versus THE STATE OF ASSAM 3 ORS	MR D DEKA MR. S HAZARIKA	MR. A K DUTTA (R-4) MR. B PURKAYASTHA (R-4) SC, EDU

39	WP(C)/147/2022 FIXED	DEEPAK KUMAR JADAB AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	SC, ELEM. EDU SC, FINANCE
40	WP(C)/2331/2022 B/O	RAJDEEP SINGH KURMI Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, HEALTH
41	WP(C)/5914/2022 FIXED	SHANTANU KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY (r-4,5)
	WITH I.A.(Civil)/3270/2022 in WP(C)/5914/2022	KRISHNA GOWALA Versus SHANTANU KUMAR DAS	MR. P K ROY MR. S K CHAKRABORTY	MRS. P GOSWAMI
42	WP(C)/6335/2022 FIXED	ROUSHOWN SABNAM AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
43	WP(C)/6554/2022 B/O	DR. HADIQA SHIRIN Versus THE STATE OF ASSAM AND 3 ORS	MS S CHAKRABORTY	SC, HEALTH
44	WP(C)/6604/2022 B/O	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MS M DAS	SC, HIGHER EDU SC, AG
	WITH			
45	WP(C)/3864/2017	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION
46	WP(C)/7332/2022 FIXED	BHUMIKA DAS (MINOR) AND 10 ORS. Versus THE UNION OF INDIA AND 4 ORS	MD. I H KHAN MR A ALIM SK	GA, ASSAM DY.S.G.I.
	WITH			
47	WP(C)/5306/2022	DIPENDRA NEWAR AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M H ANSARI MR. S ALIM MS B KALITA	MR. S S ROY (r-1) ASSTT.S.G.I.
	WITH			
48	WP(C)/5429/2022	ARFAN AZAM Versus THE UNION OF INDIA AND 3 ORS	MR. M H ANSARI MS B KALITA MR. S ALIM	ASSTT.S.G.I.
	WITH			
49	WP(C)/6653/2022	ELIAS AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM ASSTT.S.G.I. SC, NAVODAYA VIDYALAYA
<u>ORDERS</u>				
50	Cont.Cas(C)/195/2019 FIXED	USHA RANI DUTTA KONWAR Versus PREETOM SAIKIA AND 3 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO	SC, ELEM. EDU MR. S P BHATTACHARJEE MS. N PHUKAN (R2) MS. N PHUKAN (R2) MS. N M SARMA
51	Cont.Cas(C)/121/2020 B/O	KASIM ALI AHMED Versus MANINDRA SINGH AND 3 ORS.	MR H DAS MR. B C DEKA	MR. D SAIKIA (R5, R6) MR. K GOGOI MR. K GOGOI MR. A R TAHBILDAR (R5, R6)
52	Cont.Cas(C)/142/2021 FIXED	ARUN SAIKIA Versus PREETOM SAIKIA AND ANR	MRS P RAI MR. S P CHOUDHURY MR H BEZBARUA MS. P K DEVI MR K BISWAKARMA MS B DEVI MR H J SAIKIA MR. S. J. SARKAR	MR. D SAIKIA MR. N J KHATANIAN MR. K K DUTTA
	WITH I.A.(Civil)/1897/2022 in Cont.Cas(C)/142/2021	ARUN SAIKIA Versus PREETOM SAIKIA AND 2 ORS.	MRS P RAI MR H BEZBARUA	SC, EDU

53	WP(C)/4652/2021 FIXED	ABDUL REZZAK Versus THE STATE OF ASSAM AND 7 ORS	MR. M I HUSSAIN MR. M ALI	SC, ELEM. EDU MR. D P CHALIHA (r-7) GA, ASSAM MS M ROY (r-7)
54	Cont.Cas(C)/202/2022 FIXED	PROSENJIT GHOSH AND 17 ORS. Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA	MR. R MAZUMDAR MR. N J KHATANIANR
55	WP(C)/1586/2022 B/O	ACHUYOT KUMAR PHUKAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K BHUYAN MR N ISLAM	SC, SEC. EDU. GA, ASSAM
WITH				
56	WP(C)/1317/2022	MD. KABIL UDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K BHUYAN MR N ISLAM	SC, SEC. EDU. GA, ASSAM
57	WP(C)/2297/2022 B/O, WITH WP(C)/930/2022 (D/O)	PALLAVI TASHA AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. D DAS SR. ADV (R-9,10,12) GA, ASSAM MR. K SARMA (R-13) MR R DHAR, SC, WPT & BC R SARMAH (R-9,10,12) MR. P BOIRAGI (R-11) MR. S J SARMAH (R-11) MR H K NATH (R-9,10,12) MR. K MOHAMMED MR. S BORUAH (R-13) SC, HEALTH MR B B BARUAH (R-11)
WITH				
58	WP(C)/888/2022	ZOYA ALI AND ANR Versus THE STATE OF ASSAM AND 22 ORS	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	SC, HEALTH
59	I.A.(Civil)/2891/2022 FIXED in WP(C)/5871/2018	ON THE DEATH OF ARUN KUMAR ROUTRAY,HIS LEGAL HEIRS PADMABATI ROUTRAY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI	SC, HIGHER EDU MR. B CHAKRAVARTY MS D KALITA
WITH				
	WP(C)/5871/2018	ON THE DEATH OF ARUN KUMAR ROUTRAY,HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI MS N KALITA	SC, HIGHER EDU MR. B CHAKRAVARTY (R4)
60	I.A.(Civil)/3223/2022 FIXED in WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
WITH				
	WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
61	WP(C)/3723/2022 B/O	ABUL KALAM AZAD Versus THE GOVT OF ASSAM AND 2 ORS	MR A R BHUYAN MR A ALI MR. Y ALI	SC, HIGHER EDU
WITH				
62	WP(C)/6427/2021	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, HIGHER EDU SC, AG (A AND E) MR A ALI (r-4)
WITH				
63	Cont.Cas(C)/230/2022	NAWSHAD ALI AHMED Versus DHARMA KANTA MILI, ACS AND ANR	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY	SC, HIGHER EDU MR. A R BHUYAN (R2) MR. K GOGOI MR A ALI MR A ALI MR S DAS MR. Y ALI (R2)

64	WITH WP(C)/353/2022	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, HIGHER EDU MR. S K MEDHI (r-3)
65	I.A.(Civil)/3746/2022 B/O in WP(C)/7881/2022 WITH WP(C)/7881/2022	GALAB DEKA Versus THE DIBRUGARH UNIVERSITY AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	SC, DIB. UNIVERSITY
66	WP(C)/4072/2022 B/O	UTSAB DEB Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, G U
67	WP(C)/7564/2022 FIXED	FAIJUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MS B DEVI	GA, ASSAM SC, EDU
68	WP(C)/7595/2022 FIXED	PROF. GURUPRASAD KHATANIAR Versus THE BHATTADEV UNIVERSITY AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK	SC, G U
HEARING				
69	WP(C)/127/2016 FIXED	CHANDRA KANTA RAJBONGSHI Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	GA, ASSAM SC, APSC SC, FINANCE SC, HIGHER EDUCATION SC, PERSONNEL DEPT.

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/129/2022	REKIBUDDIN AHMED @ BHAITY ALI Versus THE STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM
2	CrI.A./330/2022	BUL MUDI Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. B BURAGOHAIN MS D DUTTA	PP, ASSAM
3	CrI.A./335/2022	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. J GHOSH	PP, ASSAM
	WITH I.A.(CrI.)/798/2022 in CrI.A./335/2022	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. J GHOSH	PP, ASSAM
4	CrI.A./336/2022	ALAUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR S MUKTAR S BEGUM	PP, ASSAM
HEARING				
5	CrI.A./147/2021 PART-HEARD, FIXED, BY SLIP	DHANJIT TALUKDAR AND ANR Versus THE STATE OF ASSAM AND ANR.	MR S C PANDIT MD S ULLAH	MS. L BARMAN (R-2) MR P P PHUKAN (R-2) PP, ASSAM MR H BARMAN (R-2)
6	CrI.A./155/2020 FIXED	THE NATIONAL INVESTIGATION AGENCY. Versus SHRI TAPITU @ TAPI (A-13) and ANR	MR. D K DAS MR J A HASSAN, Sr. P.P., NIA.	

7 CrI.A./211/2021
WITH LCR 5 FILES, P.B.-2, FIXED

MD. SOLEMAN ALI
Versus
THE STATE OF ASSAM AND ANR.

MR. B DEKA
MR. P JAIN
MS P BARUAH
S AZIZ

PP, ASSAM

WITH

I.A.(CrI.)/553/2021
in CrI.A./211/2021

MD. SOLEMAN ALI
Versus
THE STATE OF ASSAM AND ANR.

MR. B DEKA
MR. P JAIN
MS P BARUAH
S AZIZ

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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19)	MR. S P DEKA	19-12-2022	To	22-12-2022



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[For Monday,19th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7527/2022 B/O	NIRUPAMA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR A K AZAD	GA, ASSAM SC, FINANCE SC, REVENUE
2	WP(C)/8115/2022	JAMIR KHAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
3	WP(C)/8117/2022	AFROZA BEGUM AND 2 ORS Versus THE ASSAM BOARD OF REVENUE AT GUWAHATI AND 3 ORS	MR Z MUKIT MR. A SATTAR	GA, ASSAM
4	WP(C)/8120/2022	M/S KISHLAY FOODS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, FINANCE SC, TAXES
5	WP(C)/8121/2022	HURMUZ ALI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	GA, ASSAM SC, REVENUE
6	WP(C)/8123/2022	MASLIM UDDIN BHUYAN AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MS S DEV MS P SHILL	GA, ASSAM SC, REVENUE
7	WP(C)/8130/2022	CHAMPUPARA BAZAR MANAGING COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM SC, REVENUE
8	WP(C)/8137/2022	LONI BISWAS AND 20 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR S BORTHAKUR MR. R PHUKAN MR P H KONWAR	GA, ASSAM SC, REVENUE
9	WP(C)/8140/2022	AHMED ALI Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
10	WP(C)/8142/2022	DR. SYED MUSTAK HUSSAIN Versus THE GOVERNMENT OF ASSAM AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, FOREST SC, PCB SC, PWD
11	WP(C)/8148/2022	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE

12	WP(C)/8149/2022	CYRIX HEALTH CARE PRIVATE LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. D GOSWAMI	SC, NHM
13	WP(C)/8152/2022 B/O	PRADIP DEORI Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA	SC, REVENUE
14	WP(C)/8153/2022	MD. AHMED HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, GMC
15	WP(C)/8157/2022	RUHINI KUMAR GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. R DE MS. D PATHAK	SC, FOREST
16	WP(C)/8159/2022	M/S SREE JAGADAMBA TEA CO. PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, REVENUE
17	WP(C)/8164/2022 B/O	MD. RANA ALI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
18	WP(C)/8169/2022 B/O	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
19	WP(C)/8172/2022	UMASHANKAR SHARMA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYYA	DY.S.G.I. SC, NHIDC SC, P H E
20	WP(C)/8173/2022 B/O	KAPIL DEO DUBEY Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, FOREST SC, PCB
21	WP(C)/8176/2022	M/S ANAMIKA UDYOG Versus PRINCIPAL SECRETARY GOVT OF ASSAM AND 24 ORS	Mukesh Sharma MR P AGARWAL MS. S YASMIN	DY.S.G.I. SC, HEALTH
ADMISSION				
22	WP(C)/1788/2018 B/O	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR G CHOUDHURY (R- 7,8,9,10) MR B SARMA (R-7,8,9,10) MS A REHMAN (R-7,8,9,10) MR K K GOSWAMI (R- 7,8,9,10) MS. S KAUSHIK (R- 7,8,9,10)
	WITH I.A.(Civil)/2126/2018 in WP(C)/1788/2018	THE CHAIRMAN Versus MAZAHARUL SULTAN	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. P MAHANTA MS. P SAHARIA
23	WP(C)/555/2022 B/O	KANISKA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	R SARMAH MR J BORAH MS M KAKOTY	SC, HIGHER EDU
24	WP(C)/2204/2022 B/O	NAWAL KISHOR SAHANI Versus THE INDIAN INSTITUTE OF TECHNOLOGY AND 5 ORS	MR. B D KONWAR SR. ADV. MR. S SAHU MR. M K ALI MS. S SARMA MR H AGARWAL MR J SINGH MS. D BRAHMA	MR. R P KAKOTI SR. ADV. (r-1 to 4) MR. K GOGOI MR A B DEY (r-1 to 4) MR. S SUTRADHAR (r-1 to 4) SC, IIT ASSTT.S.G.I.
25	WP(C)/5847/2022 FIXED	M/S SREE KRISHNA ROADWAYS Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
26	WITH WP(C)/5867/2022	M/S SREE KRISHNA ROADWAYS Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.

27	WP(C)/6020/2022 FIXED	ANOWAR HUSSAIN Versus THE GOVT. OF ASSAM AND 6 ORS.	MR. N AHMED MR R A AHMED	MR. N C DAS (r-7) SC, P AND R.D. GA, ASSAM
WITH				
28	WP(C)/6025/2022	ABUL HUSSAIN Versus THE GOVT. OF ASSAM AND 6 ORS.	MR. N AHMED MR R A AHMED	MR. N C DAS (r-7) SC, P AND R.D. GA, ASSAM
29	WP(C)/7013/2022 B/O	GOBINDA HAWALDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>			
1 WP(C)/2480/2016 AT 10:30 AM, BY SLIP	KHAGENDRA CHANDRA ROY and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.P P BARUAH	SC, ASSAM URBAN WATER AND SEWERAGE BOARD SC, P H E SC, FINANCE
2 WP(C)/8305/2019	MAYUR DUTTA Versus THE FOOD CORPORATION OF INDIA AND 5 ORS.	MR A C BORBORA MR. U K NAIR MR H K DAS MR. N SAIKIA	SC, F C I
<u>WITHDRAWAL</u>			
3 WP(C)/7188/2016 WP(C) 3854/16(D/O), B/O	RUPJYOTI DEORI and 2 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MR.A I KATHAR	GA, ASSAM SC, INDUSTRIES and COMMERCE
4 WP(C)/6448/2021 B/O	RAMEN TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRAVARTY MR. A NATH MR. N BORO MS. A LALA	MR. P K ROYCHOUDHURY (r-4) MR. N G KUNDU (r-4) MR G DEKA (r-4) SC, PWD
<u>MOTION</u>			
5 WP(C)/6826/2022 B/O	KHANINDRA KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MS. L DEVI	SC, HOUSING AND URBAN AFFAIRS
6 WP(C)/7199/2022	KANDARPA BARMAN Versus THE STATE OF ASSAM AND 10 ORS	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY MS. N SARKAR	SC, APDCL MS. K PHUKAN, SC, AEGCL
7 WP(C)/7379/2022 FIXED	MANTU BARMAN Versus THE UNION OF INDIA AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, L G B R I M H DY.S.G.I.
8 WP(C)/7502/2022	ASMA KHATUN Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, SOCIAL WELFARE DEPARTMENT AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	

9	WP(C)/7623/2022 FIXED	SMITA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	SC, HEALTH
10	WP(C)/7653/2022 FIXED	KANIKA DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR C GOSWAMI	GA, ASSAM SC, FINANCE SC, P H E
11	WP(C)/7670/2022 FIXED	SUNITA DUTTA Versus THE STATE OF ASSAM AND 10 ORS.	MR. S BORA MS J RAJKUMARI	GA, ASSAM SC, REVENUE SC, HEALTH SC, FINANCE
12	WP(C)/7676/2022 FIXED	ARJAN ALI BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. A WAHAB MR. A H M R CHOUDHURY	GA, ASSAM
13	WP(C)/7759/2022 FIXED	LATUMANI THAKURIA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI MR. L LIKHASE SANGTAM	GA, ASSAM SC, AG
14	WP(C)/7902/2022 FIXED	PRASHNA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. D P BORAH MR B PAUL	GA, ASSAM SC, BTC SC, PWD
15	WP(C)/8114/2022 B/O	ABDUL HANNAN Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	GA, ASSAM SC, APSC
16	WP(C)/8116/2022	PRAFULLA HAJONG Versus THE STATE OF ASSAM AND 2 ORS	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM SC, TRANSPORT
17	WP(C)/8119/2022	RUMI LANGTHASA Versus THE STATE OF ASSAM AND 5 ORS	MR. N K MURRY MS. O KITS MS P TOKBIPI	GA, ASSAM SC, NCHAC SC, PWD
18	WP(C)/8122/2022	MUSTT TOSLIMA KHATUN@TASLIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR MR A N IQBAL D. HUSSAIN	GA, ASSAM SC, HEALTH
19	WP(C)/8124/2022	BHUPENDRA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. M AHMED J U AHMED H M S ELAHI	GA, ASSAM SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
20	WP(C)/8126/2022	SABITA SAIKIA Versus THE GENERAL MANAGER FCI AND 4 ORS	MR. R CHETRI MR N MILI	SC, F C I
21	WP(C)/8132/2022	PADUMI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG (A AND E) SC, IRRIGATION
22	WP(C)/8133/2022	RATNA DEY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D GOGOI MR. R BORA	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE
23	WP(C)/8136/2022	JUGAL THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM
24	WP(C)/8138/2022	KUNJOLATA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
25	WP(C)/8141/2022	KABITA PAYENG Versus THE STATE OF ASSAM AND 5 ORS	MS. S DOLEY	GA, ASSAM SC, IRRIGATION
26	WP(C)/8143/2022	AAYUSH TOMAR Versus THE UNION OF INDIA AND 4 ORS	SWATI. B. BARUAH (TG) MR I AHMED	SC, RAILWAY
27	WP(C)/8151/2022	REJIYA BEGUM Versus THE UNION OF INDIA AND 3 ORS	MR. N H LASKAR	DY.S.G.I.

28	WP(C)/8155/2022	ASHOK KUMAR DEY Versus THE STATE OF ASSAM AND 5 ORS.	MR . B MALAKAR MS. U BARUAH	GA, ASSAM SC, WATER RESOURCE
29	WP(C)/8161/2022	ARUN CHANDRA DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R ALI H A AHMED MR A S SK MR R. ISLAM MR B SAIKIA	SC, HEALTH
30	WP(C)/8162/2022	SANJIT KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS .	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM
31	WP(C)/8163/2022 B/O	PRADIP TAMULI AND 9 ORS. Versus THE UNION OF INDIA AND 9 ORS	MR. R BORUAH	DY.S.G.I.
32	WP(C)/8166/2022	SADIQUE HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
33	WP(C)/8167/2022	PAPU THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR D BHATTACHARYA	GA, ASSAM
34	WP(C)/8170/2022	SATHIL DEKA Versus THE STATE OF ASSAM AND 4 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM SC, WATER RESOURCE
<u>ADMISSION</u>				
35	WP(C)/5198/2014 FIXED	RAJ KISHOR KURMI Versus THE UNION OF INDIA and 3 ORS	MR.M J BARUAH	MR.S P CHOUDHURY ASSTT.S.G.I. SC, NIT
36	WP(C)/891/2021	PRASAD CHANDRA BORDOLOI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS K PHUKAN	SC, WPT AND BC SC, FINANCE
37	WP(C)/2479/2022	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR D DAS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
38	WP(C)/7768/2022 FIXED	BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, EXCISE DEPTT.
<u>ORDERS</u>				
39	Cont.Cas(C)/49/2021 FIXED	M/S J.A. BROTHERS Versus SH. D S RANA AND 5 ORS	MR. P N CHOUDHURY MR A CHANDRAN MS. K JAIN	MR. D SHARMA (R-2) MR. D BARUAH MR. D BARUAH MR. P GOSWAMI (R-2) MS. N UPADHYAY MR. A I Ali MR. A I Ali S BORA (R-2) MR A BHUYAN (R-2)
40	WP(C)/6839/2022 FIXED	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD. AND 22 ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	MR. P J SAIKIA, SR. ADV (r- 4) MR. S S ROY (r-22) MR. A K GUPTA (r-4) SC, I O C
41	WP(C)/7380/2022 FIXED	DIPAK SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM

42	WP(C)/7423/2022 FIXED	SARIFUL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
43	WP(C)/7426/2022 FIXED	CHAKRAPANI RAY Versus THE STATE OF ASSAM AND 8 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
HEARING				
44	WP(C)/913/2018 B/O	RANJIT KR KAKOTY Versus THE UNION OF INDIA AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. A L MANDAL MR. P DEKA (R2 TO 5) MR. W SHARMA (R2 TO 5) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4307/2022 B/O	RAJESH JALAN Versus THE STATE OF ASSAM AND 2 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM
2	WP(C)/4324/2022 B/O	MANISH KHEMANI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR B K MISHRA MR. S ISLAM MR A HAWARI	GA, ASSAM
MOTION				
3	WP(C)/2948/2021 WITH RECORDS B/O	MALA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	N BAISHYA MR G CHOUDHURY MS S KAUSHIK	GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA SC, REVENUE
4	Cont.Cas(C)/749/2022	PRAFULLA BRAHMA Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
5	Cont.Cas(C)/750/2022	OMAR ALI SHEIKH Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
6	Cont.Cas(C)/751/2022	PRAFULLA BRAHMA Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
7	Cont.Cas(C)/752/2022	PRAFULLA BRAHMA Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
8	Cont.Cas(C)/753/2022	BWIJING DAIMARY Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
9	AB/3385/2022	PALLAVI THAKURIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. S HAQUE MR. N MAHAJAN	PP, ASSAM
10	WP(C)/6659/2022 FIXED	NABIN CHANDRA BORAH Versus THE STATE OF ASSAM AND 10 ORS.	MR H BARUAH MR P BORAH	GA, ASSAM SC, GMC SC, PCB

11	WP(C)/6716/2022 FIXED	MRS UMESH Versus THE STATE OF ASSAM AND 5 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	GA, ASSAM
12	WP(C)/7014/2022 FIXED	ABHISHEK MITTAL Versus UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL DY.S.G.I. SC, INCOME TAX
13	WITH WP(C)/4975/2022	ABHINAV MITTAL Versus THE UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R3) MR H GUPTA SC, TAXES
14	WP(C)/7896/2022 FIXED	M/S. P K AND COMPANY Versus THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX	MR. A K GUPTA MR. R S MISHRA	SC, GST
15	WP(C)/7950/2022 FIXED	THEON PHARMACEUTICAL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	SC, HEALTH
16	WP(C)/7989/2022 FIXED	KARTIK BASAK AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	GA, ASSAM SC, GMC
17	WP(C)/8060/2022 FIXED	JAMAL UDDIN AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. P HAZARIKA B. K. BORAH P. BORAH	SC, CO OP GA, ASSAM
ORDER (STAY VACATING)				
18	I.A.(Civil)/3695/2022 FIXED in WP(C)/7217/2022 WITH WP(C)/7217/2022	SOLAR DESIGN PVT. LTD. Versus UNION OF INDIA AND 2 ORS	MR. D BORAH	MR. A GAYAN
		NUMALIGARH REFINERY LIMITED Versus UNION OF INDIA AND 2 ORS.	MR. A K SAHEWALLA MR. P DEKA MR A DAS	MRS. R BORAH (R-3) MR. R SARMA (R-3) MR. D BORAH (R-3) ASSTT.S.G.I.
ADMISSION				
19	WP(C)/7561/2022 PART-HEARD FIXED	M/S BARUA AND COMPANY PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N DEKA MR. M GOGOI	GA, ASSAM
20	WP(C)/5558/2014 FIXED	SATYA RANJAN ACHARJEE and 143 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA	MR.S C KEYAL GA, ASSAM MR.J M A CHOUDHURY SC, REVENUE ASSTT.S.G.I.
21	WP(C)/8867/2018 FIXED	M/S. M.D.K. BRICK FIELD Versus THE STATE OF ASSAM AND 2 ORS.	MR. I A TALUKDAR MS. M MALLIK	SC, REVENUE
22	WP(C)/4604/2019	DILIP CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR D KALITA	GA, ASSAM MR. R. BARUAH (R-6,7,8 & 9) ASSTT.S.G.I. SC, FOREST
23	WP(C)/3290/2021 FIXED	PRASANTA BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORA MS J RAJKUMARI	SC, P H E
24	LA.App./7/2022 FIXED WITH LCR	SYEDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K GOGOI
	WITH I.A.(Civil)/1842/2022 in LA.App./7/2022	SYEDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ	SC, NF RLY

	WITH I.A.(Civil)/2680/2022 in LA.App./7/2022	MD. SYEDUR RAHMAN Versus THE STATE OF ASSSAM AND ANR.	MR. M A SHEIKH MS F INTAZ	GA, ASSAM MR. K GOGOI
25	WP(C)/1872/2022 FIXED	ANISUL ALOM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
26	WP(C)/1995/2022 FIXED	NURUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
27	WP(C)/2498/2022 FIXED	RADIANT ENGINEERING COMPANY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	GA, ASSAM MR. B J TALUKDAR (R4) MR. K BAISHYA (R4) MS P DEVI (R4)
	WITH I.A.(Civil)/3155/2022 in WP(C)/2498/2022	THE MARIANI MUNICIPAL BOARD Versus RADIANT ENGINEERING COMPANY AND ANR F	MR. B J TALUKDAR MR. K BAISHYA MS P DEVI	MR. P J SAIKIA, SR. ADV MR. R S MISHRA
28	WP(C)/4368/2022 FIXED	M TEC INNOVATIONS LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR A KALITA MR K TALUKDAR	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MS E NATH SC, TRANSPORT
29	WP(C)/4549/2022 FIXED	BHARAT HEAVY ELECTRICALS LTD. Versus OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. P K GOSWAMI MS. S CHAKRAVARTY MS. M SHARMA MS P SARMA	SC, OIL
30	WITH WP(C)/4021/2022	M/S DRILLMEC S.P. A Versus OIL INDIA LTD. AND ANR.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (R3) MS. S CHAKRAVARTY (R3) MS. M SHARMA (R3) MRS. P. SARMA (R3) SC, OIL
31	WP(C)/4607/2022 FIXED	MOFIZ ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
32	WITH WP(C)/4583/2022	ABDUL SIDDIK AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
33	WITH WP(C)/4584/2022	MD. JONAB ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA MR. U DUTTA
34	WITH WP(C)/4609/2022	UMAR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
35	WP(C)/4887/2022 FIXED	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR F K R AHMED MR. R CHOUDHURY	GA, ASSAM
36	WP(C)/7897/2022 FIXED	M/S R K ENTERPRISES Versus COMMISSIONER OF CUSTOMS (PREVENTIVE) AND 3 ORS	MS R GANGAWAT	SC, CUSTOMS
37	WP(C)/7898/2022 FIXED	M/S SKS ENTERPRISES Versus COMMISSIONER OF CUSTOMS (PREVENTIVE) AND 3 ORS	MS R GANGAWAT	SC, CUSTOMS
		<u>BAIL HEARING (BA)</u>		
38	Bail Appln./3124/2022 FIXED	PARESH KALITA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM

BAIL HEARING

39	AB/2817/2022 FIXED	ANSUMA BASUMATARY @ ANSUMAN BASUMATARY Versus THE STATE OF ASSAM	MR Z KAMAR MR. S DIHINGIA MR H BARUAH MR P P PHUKAN	PP, ASSAM
40	AB/2882/2022 FIXED	ABHI GHOSH AND ANR. Versus THE STATE OF ASSAM	MR. A CHETIA MS K BHATTACHARYYA	PP, ASSAM
41	Bail Appln./3217/2022 WITH OFFICE NOTE, FIXED	HIMESH KHARIA @ RIMESH KHARIA AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MS. M AHMED	PP, ASSAM
42	AB/3607/2022 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED MS Y AFREEN	PP, ASSAM

ORDERS

43	Review.Pet./158/2022 WITH WP(C)/3394/2018 (D/O) FIXED	GAJEN DAS AND 6 ORS . Versus INDIAN BANK 2 ORS .	MR S CHAKRABORTY	MR. S CHAMARIA (1,2,3) MS S CHAKRABORTY (1,2,3)
44	WP(C)/1796/2022 FIXED	DILBER ALI AHMED Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR. M HUSSAIN MR A K DAS	MR. A PARVEZ (r-3,4) MR. P HAZARIKA MR. H S BORAH MR D GOGOI (r-3,4)
45	WP(C)/3688/2022 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D.
46	WP(C)/3712/2022 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D.

HEARING

47	WP(C)/9219/2019 FIXED	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7)
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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3542/2022	LAKSHYA JYOTI BANGTHAI @ LAKHYAJYOTTI BANGTHAI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
2	CRP/111/2022	RANUMA DAS AND 3 ORS Versus SOUTH POINT SCHOOL AND 2 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	
3	Tr.P.(C)./123/2022	NILUFA KHATUN Versus JAHIDUL ISLAM	MR. R ALI H A AHMED MR A S SK	
4	CRP(IO)/309/2022 B/O	CHANDA RABIDAS @ CHANDABOTY RABIDAS Versus BANIYA BASFORE	MR. A K GUPTA MR. R S MISHRA	
5	CRP(IO)/310/2022 B/O	TOWFIQR ROHMAN Versus DIPJYOTI GOGOI AND ANR	MR. A K GUPTA MR. R S MISHRA	
ADMISSION				
6	MACApp./260/2018 FIXED	SMT SWARASWATI MANDAL Versus UCN CONSTRUCTION CO . PVT. LTD.AND 6	MR. A R SHOME MR B PUSHILAL	MR. K K BHATRA (R3) MR. R K BHATRA (R3, R6) MS. S BURAGOHAIN (R3,R6) MS RIMPI DUTTA (R3)
7	FAO/45/2022 CAVT. NO.06832/022,	ASSAM GOVERNMENT MARKETING CORPORATION LTD. AND 2 ORS. Versus KAUSTAV KUMAR DAS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MR. D NANDI MS P SARMAH FOR CAVEATOR

8	MFA/117/2022	UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD.	MR. P S BHATTACHARYYA	
	WITH I.A.(Civil)/3749/2022 in MFA/117/2022	UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD.	MR. P S BHATTACHARYYA	
9	MFA/118/2022	UNION OF INDIA Versus M/S K.D. CEMENTS	MR. P S BHATTACHARYYA	
	WITH I.A.(Civil)/3752/2022 in MFA/118/2022	UNION OF INDIA Versus M/S K.D CEMENTS	MR. P S BHATTACHARYYA	
10	MFA/119/2022	UNION OF INDIA Versus M/S RIDHI SIDHI ENTERPRISES PVT. LTD.	MR. P S BHATTACHARYYA	
	WITH I.A.(Civil)/3753/2022 in MFA/119/2022	UNION OF INDIA Versus M/S RIDHI SIDHI ENTERPRISES PVT. LTD.	MR. P S BHATTACHARYYA	
11	MFA/121/2022	UNION OF INDIA Versus M/S SABNAM COAL SUPPLIERS	MR. P S BHATTACHARYYA	
	WITH I.A.(Civil)/3773/2022 in MFA/121/2022	UNION OF INDIA Versus M/S SABNAM COAL SUPPLIERS	MR. P S BHATTACHARYYA	
12	MACApp./846/2022	RULIA BEGUM AND ANR Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR N AHMED MR M M ZAMAN	
13	MACApp./854/2022	SORIFA KHATUN AND ANR Versus MD. IKRAM HUSSAIN AND 2 ORS.	MR. S BANIK A N HUSSAIN MS S BORA	
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./3154/2022 WITH OFFICE NOTE, FIXED	VINOD KUMAR DOOHUN Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/188/2022	ON THE DEATH OF MD. ABDUL KHALEQUE HIS LEGAL HEIRS NAMELY HAMIDA KHATOON AND ORS. Versus ON THE DEATH OF MD. HAFIZUDDIN MANDAL HIS LEGAL HEIRS NAMELY HELAL UDDIN AND ORS.	MR. A TALUKDAR MR G J SAIKIA MR. M BISWAS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED FOR CAVEATOR
	WITH I.A.(Civil)/3691/2022 in RSA/188/2022	ON THE DEATH OF MD. ABDUL KHALEQUE HIS LEGAL HEIRS NAMELY HAMIDA KHATOON AND ORS. Versus ON THE DEATH OF MD. HAFIZUDDIN MANDAL HIS LEGAL HEIRS NAMELY HELAL UDDIN AND ORS.	MR. A TALUKDAR MR G J SAIKIA MR. M BISWAS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED FOR CAVEATOR
	WITH I.A.(Civil)/3693/2022 in RSA/188/2022	ON THE DEATH OF MD. ABDUL KHALEQUE HIS LEGAL HEIRS NAMELY HAMIDA KHATOON AND ORS. Versus ON THE DEATH OF MD. HAFIZUDDIN MANDAL HIS LEGAL HEIRS NAMELY HELAL UDDIN AND ORS.	MR. A TALUKDAR MR G J SAIKIA MR. M BISWAS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED FOR CAVEATOR

16	RSA/191/2022	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	
	WITH I.A.(Civil)/3755/2022 in RSA/191/2022	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	
17	RSA/192/2022	RAHUL ISLAM LASKAR Versus JASHIM UDDIN LASKAR AND ORS.	MR. S K GHOSH MS F AHMED	
	WITH I.A.(Civil)/3764/2022 in RSA/192/2022	RAHUL ISLAM LASKAR Versus JASHIM UDDIN LASKAR AND ORS.	MR. S K GHOSH MS F AHMED	
		<u>ORDERS</u>		
18	RSA/122/2013	SARU KUMAR and 9 ORS. Versus PADMA NATH SARMA and 65 ORS.	MR.P KHATANIAR MR. B PEGU MS.P S TALUKDER(A-6) MRSG KAKOTI DAS MR.K SURANA MRS. N RAHMAN	MR.P K KALITA MR.G J SAIKIA MR.N DAS
	WITH MC/1570/2013 in RSA/122/2013	SARU KUMAR and 9 ORS. Versus PADMA NATH SARMA and 65 ORS.	MR.P KHATANIAR MR.K SURANA MRSG KAKOTI DAS	
	WITH MC/1943/2014 in RSA/122/2013	SARU KUMAR and 13 ORS. Versus ON THE DEATH OF JYOTIRMOY SARMAH HIS LEGAL HEIRS - MANOJ SARMAH and ORS	MR.P KHATANIAR MRSG KAKOTI DAS	MR.P K KALITA MR.G J SAIKIA MR.N DAS
	WITH I.A.(Civil)/3343/2017 in RSA/122/2013	SARU KUMAR and 9 ORS. Versus ON THE DEATH OF JYOTIRMOY SARMAH HIS LEGAL REPRESENTATIVE MANOJ SARMAH and ORS	MS. P S TALUKDER MR. P KHATANIAR	MR. P K KALITA
19	RSA/120/2015 CAVT. NO. 465/2015 WITH LCR	SRI JOYDEV KALITA Versus SRI JITENDRA NATH DAS	MR.M DAS MR.B D DEKA	MR.B N SARMA MS.N MODI MS.M CHOUDHURY MR.G SARMA MR.S DUTTASr.Adv. MR.S DUTTA MS.D DAS MR.C SHARMA FOR CAVEATOR
	WITH I.A./602/2015 in RSA/120/2015	SRI JOYDEV KALITA Versus SRI JITENDRA NATH DAS	MR.M DAS MR.B D DEKA	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
20	MC/190/2015 in MFA SL. NO. -----/2014	ORIENTAL INSURANCE CO. LTD. Versus MD. ABDUL KARIM and ANR,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.I A TALUKDAR(r-1)
21	I.A./991/2016 in MFA/266064/2015	NEW INDIA ASSURANCE CO. LTD. Versus MD. MUKTAR KHAN and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	
	WITH MFA/266064/2015 (Filing Number)	NEW INDIA ASSURANCE CO. LTD Versus MD MUKTAR KHAN and ANR		

22	I.A.(Civil)/1286/2018 in MACApp./264/2018	MISS KONKANA GOGOI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD and 2 ORS	MR. M SARANIA MD. S U AHMED MS. SUSENETLA MS. I KEITZAR MR. D BANIA	
	WITH MACApp./264/2018	MISS KONKANA GOGOI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD and 2 ORS	MD. S U AHMED MS. SUSENETLA MS. I KEITZAR MR.D BANIA MR. D BANIA	
23	I.A.(Civil)/3853/2018 in MACApp./926/2018	MD MAFIZ ALI Versus ORIENTAL INSURANCE CO LTD AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. K K BHATTA MR. R C PAUL(R1) MS M BHARATI(R1) MS R DEVI
	WITH MACApp./926/2018	MD MAFIZ ALI Versus ORIENTAL INSURANCE CO LTD AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. K K BHATTA MR. R C PAUL MS M BHARATI MS R DEVI
24	MFA/70/2022 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSST ABEDA BEGUM and 2 ORS	MS. R D MOZUMDAR	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN
	WITH CO/37/2022 in MFA/70/2022	ABEDA BEGUM AND ANR Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
25	MFA/95/2022 WITH LCR	UNION OF INDIA Versus M/S STAR CEMENT LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	WITH I.A.(Civil)/3093/2022 in MFA/95/2022	UNION OF INDIA Versus M/S STAR CEMENT LTD.	MR. K GOGOI	
26	CRP/130/2022 FIXED	M.K. MASHIUDDIN AHMED Versus DR. GAZI GIASUDDIN AHMED	MR Z MUKIT MR. A SATTAR	MR. R BARUAH S ALI MS F AHMED (FOR CAVEATOR) MR. T ISLAM (FOR CAVEATOR) MRS. M NATH
27	I.A.(Civil)/1591/2022 FIXED in RSA/10786/2018	MUSST AYESHA KHATUN AND 7 ORS Versus SALEHA KHATUN AND 4 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	
	WITH RSA/10786/2018 (Filing Number)	MUSST AYESHA KHATUN AND 7 ORS Versus SIKHA KHATUN AND 5 ORS	MR. A K SHARMA	
	WITH I.A.(Civil)/649/2019	MUSST AYESHA KHATUN AND 7 ORS Versus (a) SALEHA KHATUN AND 5 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	MR. K M HALOI MR. M I HUDA MR. B DAS
28	I.A.(Civil)/3463/2022 FIXED in FAO/17105/2018	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA		ASSTT.S.G.I.
	WITH FAO/17105/2018 (Filing Number)	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA		
29	I.A.(Civil)/3701/2022 WITH LCR, B/O in MACApp./184/2021	SMTI. LALTHUANMAWII AND 4 ORS. Versus NATIONAL INSURANCE CO. LTD.	MR. M TALUKDAR MR. A SHAKIL	MR. R GOSWAMI

	WITH MACApp./184/2021	NATIONAL INSURANCE CO. LTD. Versus SMTI. LALTHUANMAWII AND 6 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (R1-R5) MR. A SHAKIL (R1-R5)
	WITH I.A.(Civil)/1321/2021 in MACApp./184/2021	NATIONAL INSURANCE CO. LTD. Versus SMTI. LALTHUANMAWII AND 6 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
30	I.A.(Civil)/3706/2022 in RSA/116/2009 (D/O), WITH LCR in RSA/116/2009	YAKUB ALI and ORS Versus ABU BAKKAR and ORS	MR.D K KATAKEY	
	WITH MC/13/2022	YAKUB ALI and ORS Versus ABU BAKKAR and ORS	MR A K SHARMA MR.D K KATAKEY	
31	I.A.(Civil)/3725/2022 WITH LCR, B/O in MACApp./232/2021	SHUNITA DAS AND 5 ORS. Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	MR. M TALUKDAR MR. A SHAKIL	MR. R GOSWAMI
	WITH MACApp./232/2021	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SHUNITA DAS AND 7 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (R- 1 TO 6)
32	I.A.(Civil)/3728/2022 in MACApp./82/2015 (D/O) in MACApp./82/2015	SMT BASANTI DAS and 4 ORS Versus BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED AND ANR.	MR. R C PAUL D ROY	MR S S SHARMA
33	I.A.(Civil)/3759/2022 B/O in MACApp./14982/2022	UNITED INDIA INSURANCE COMPANY LIMITED . Versus BHARATI SAIKIA AND ORS .	MR. R C PAUL	
	WITH MACApp./14982/2022 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED . Versus BHARATI SAIKIA AND ORS . B	MR. R C PAUL	
	WITH I.A.(Civil)/14985/2022 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED . Versus BHARATI SAIKIA AND ORS . B	MR. R C PAUL	
34	I.A.(Civil)/3761/2022 B/O in MFA/12564/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus SARJUBALA GHOSH AND ORS.	MR. R C PAUL	
	WITH MFA/12564/2022 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED . Versus SARJUBALA GHOSH AND ORS . E	MR. R C PAUL	
	WITH I.A.(Civil)/12567/2022 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED . Versus SARJUBALA GHOSH AND ORS . E	MR. R C PAUL	
		HEARING		
35	CRP/85/2018 WITH LCR, FIXED	NIPAN GOSWAMI Versus ON THE DEATH OF PRAFULLA DEKA HIS LEGAL HEIRS	MR Z MUKIT MR. A SATTAR MR H K BARUAH MR P C MAZUMDAR	MR. R ALI (R1-R3)

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/3723/2021	RABIA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, PNRD GA, ASSAM
2 WP(C)/3008/2022	SMTI RUBI BHUYAN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K K DEKA	SC, PWD ROAD GA, ASSAM SC, REVENUE
3 WP(C)/5078/2022	BHUPEN CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI	SC, P AND R.D. GA, ASSAM
4 WP(C)/6742/2022	GARJAN BULLATJAN MATCHAJIBI MINPALAN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AFDC
5 WP(C)/6753/2022	SANJIB CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM SC, REVENUE
6 WP(C)/7257/2022	MUKTADIR HUSSAIN CHOUDHURY AND 7 ORS Versus ASSAM BOARD OF REVENUE AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, REVENUE
7 WP(C)/7277/2022	HARERAM HARIJAN Versus THE STATE OF ASSAM AND 7 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, K A A C SC, REVENUE
8 WP(C)/7355/2022	MASALAUDDIN AHMED Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. AND 4 ORS	MR. A Y CHOUDHURY MS A HUSSAIN S AHMED	
9 WP(C)/7562/2022	FIROJA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MD. A. RASHID MR. M HUSSAIN R I MONDAL	GA, ASSAM SC, REVENUE SC, FINANCE
10 WP(C)/7616/2022	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM MR. H ALI (R8, R9) B BARMAN (R8, R9)

ADMISSION

11	WP(C)/3480/2018	M/S. SYNPACK FINANCE PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	GA, ASSAM MR. N N B CHOUDHURY (R6) MR. S BORTHAKUR (R4, R5) MR D P SAHU (R6) MR. D GOGOI (R4, R5) MR. J ABBAS (R4, R5) MR. M DEWAN (R6) SC, REVENUE
12	WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA MS. M SHARMA	GA, ASSAM MR. S BARUAH (R-9) MRS. A GAYAN (CGC, R1- R5) MS. D DUTTA (R-9) MS. R BAJAJ (R-9) ASSTT.S.G.I.
	WITH I.A.(Civil)/3668/2018 in WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA	GA, ASSAM C.G.C. ASSTT.S.G.I.
	WITH			
13	WP(C)/2315/2018	RHINO BAMBOO INDUSTRY AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MS. S CHAKRAVARTY	MR S SANCHETI MR. A SANCHETI ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS S C KEYA
14	WP(C)/6103/2018 WITH LCR - 4(FOUR) FILES	UNITED BANK OF INDIA Versus PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR, AND ANR.	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. L C DEY (R2) MR H Dey (R2)
15	WP(C)/3585/2019 FIXED	SHOHIDUR RAHMAN SK. Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	WITH			
16	WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH			
17	WP(C)/3573/2019	DILIP BOTHRA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH			
18	WP(C)/3576/2019	ANUP KUMAR AGARWALA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	WITH			
19	WP(C)/3596/2019	M/S. SAHA TRADERS Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
20	WP(C)/3946/2021	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR Versus THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	MR. ABU JAHID (R- 1 TO 5) SC, I O C
21	WP(C)/4979/2021	PRAKRITISH PAUL Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, BTC
22	WP(C)/5932/2021 WITH LCR	BASANTI BALA DEVI Versus BASANTA KUMAR BAISHYA AND 4 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. D SHARMA (R-1) MR. B D GOSWAMI (R-1) MR. J M GOGOI (R-1) SC, REVENUE

23	WITH WP(C)/6404/2021	SUBASH CHANDRA SAHA Versus BASANTA KUMAR BAISHYA AND 4 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. D SHARMA (R-1) MR. B D GOSWAMI (R-1) MR. J M GOGOI (R-1) SC, REVENUE
24	WITH WP(C)/6406/2021	PINAK MALAKAR Versus BASANTA KUMAR BAISHYA AND 4 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. D SHARMA (R-1) MR. B D GOSWAMI (R-1) MR. J M GOGOI (R-1) SC, REVENUE
25	WP(C)/7057/2021	M/S AVIJANTRIK INFRATECH PVT LTD Versus THE UNION OF INDIA AND 6 ORS	MR. A D GUPTA MR. R ALI MS B DAS DR R HOQUE MR A S SK MR A B SIDDIQUE MR. H A AHMED	SC, RAILWAY
26	WP(C)/151/2022	RUPANJALI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. S Z B AKLAS MS F INTAZ	GA, ASSAM SC, GMC
27	WP(C)/308/2022	SURESH RAJBHAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D K KOTOKY MR. P S BHATTACHARYYA MS J K JAISWARA	GA, ASSAM SC, GHC SC, FINANCE
28	WP(C)/1198/2022 FIXED	HASMOT ALI AND 14 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR D NATH, SR. GA, ASSAM, PWD MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE
29	WITH WP(C)/1109/2022	SOFIUR RAHMAN Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE MR. D NATH, SC, PWD
30	WP(C)/2517/2022	SARVANGI VIKAS TRUST Versus THE STATE OF ASSAM AND 6 ORS	J U AHMED MR S R NAWAZ	GA, ASSAM SC, HEALTH SC, FINANCE
31	WP(C)/2746/2022	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 2 ORS	R SARMAH MR H K NATH	MR. M K CHOUDHURY (R3) MR. U CHOUDHURY (R3) SC, AGRI. DEPARTMENT
32	WITH WP(C)/830/2022	M/S SHIVASAIS OIL PALM PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA R SARMAH MR. L Deka MR B S DEKA MR. R B PHOOKAN	SC, AGRI. DEPARTMENT
33	WP(C)/3624/2022	TURAB ALI Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, WATER RESOURCE
34	WP(C)/4985/2022	HOWLY SAMABAI SAMITTEE LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR M AHMED MR. A HUSSAIN H A AHMED	SC, CO OP GA, ASSAM
35	WP(C)/5052/2022 WP(C) 4839/16(D/O) FIXED	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST

36	WITH WP(C)/1357/2015	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
37	WITH WP(C)/6544/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND ORS.	MR. R B PHOOKAN R SARMAH MR. I DAS	SC, FOREST
38	WP(C)/5148/2022	JAHANARA BEGUM AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-5) M N KHAN (r-5)
39	WITH WP(C)/5176/2022	MD. IKBAL AHMED KHAN AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-5) M N KHAN (r-5)
40	WP(C)/5304/2022 CAVT. NO.07732/022,	ABDUL WAHAB MONDAL AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. A HUSSAIN MR R ISLAM MS. M KUMARI	SC, P AND R.D. MR. R ALI (r-8) MR. N I KHAN (r-8) MR. S Z RAHMAN (r-8) MR A CHAKRABORTY (R6) MR A S SK (r-8) FOR CAVEATOR
41	WP(C)/5721/2022 FIXED	ABHIJIT MALAKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	SC, P AND R.D. GA, ASSAM
42	WP(C)/5936/2022	NOBLE GODSON BRAHMA Versus THE STATE OF ASSAM AND 2 ORS.	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	GA, ASSAM SC, REVENUE
43	WP(C)/5946/2022	RAJESH KUMAR Versus THE STATE OF ASSAM AND 4 ORS	MR H GUPTA	GA, ASSAM
44	WP(C)/6022/2022	ALIM UDDIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H LASKAR MS. J GHOSH	GA, ASSAM SC, FOREST
45	WP(C)/6206/2022	MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, P AND R.D.
46	WP(C)/6978/2022	ASSENT CHEMICALS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MS A ROY	SC, P H E
47	WP(C)/7647/2022 FIXED	PRABIR PAUL Versus THE GOVT. OF ASSAM AND 3 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM
48	WP(C)/8042/2022 FIXED	M/S B N INFRAPROJECTS LLP AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	DY.S.G.I.
ORDERS				
49	Cont.Cas(C)/346/2020 FIXED	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)
50	WITH Cont.Cas(C)/339/2020	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. B GOSWAMI (R3) MR. B GOGOI (R-5) MR. P K MUNIR (R4) MR P NAYAK (R-5) MS. S CHUTIA (R3) MR A CHALIHA (R-5) MR. P KAKATI (R3) MR A V SINGH (r-4) MR W R MEDHI (r-4)

51	I.A.(Civil)/1641/2022 FIXED in WP(C)/2689/2020 WITH WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S Ali MR K DAS MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR. S BORTHAKUR MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR K DAS (R-1 TO 4)
52	WP(C)/5723/2022	KUNURAM RONGHANG Versus THE STATE OF ASSAM AND 11 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	MR M H AHMED (r-7,8,9) GA, ASSAM I AMIN (r-7,8,9) SC, SOIL CONSERVATION DEPTT.
53	WP(C)/6078/2022 B/O	BASED ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. H ALI MR. R A CHOUDHURY MS J BEGUM	SC, P AND R.D. MR. S DUTTA, SC, P&RD DEPTT. MR. K KONWAR MS. M BARMAN, GA, ASSAM
54	WP(C)/6971/2022 CAVT. NO.12652/022, FIXED	RUHUL AMIN Versus THE STATE OF ASSAM AND 15 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
55	WP(C)/7063/2022 B/O	DILDAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3499/2022	NOMSER ALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
2	Bail Appln./3503/2022	BIJU DAS @ KOLA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
3	Bail Appln./3504/2022	MD. USMAN ALI Versus THE STATE OF ASSAM	MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
4	Bail Appln./3508/2022	AMIR HAMJA AND 8 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
5	Bail Appln./3514/2022	INDRAJIT DEB Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY	PP, ASSAM
6	Bail Appln./3515/2022 B/O	MD INJAMAMUL HOQUE Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
7	Bail Appln./3516/2022	ASHMINA BEGUM@ASMINA KHATUN Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
8	Bail Appln./3517/2022	KALYAN DUTTA Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
9	Bail Appln./3518/2022	ANANTA BARMAN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
10	Bail Appln./3519/2022	ABDUS SUBUR CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR P SONOWAL MR A DEKA	PP, ASSAM
11	Bail Appln./3520/2022	MD KHAJAAMUDDIN ANSARI Versus THE STATE OF ASSAM	MR I RAFIQUE MR. M K SHARMA MS A AFREEN MS. R R SAIKIA	PP, ASSAM

12	Bail Appln./3521/2022	TIKENDRA CHUTIA AND ANR Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. B N DEKA	PP, ASSAM
13	Bail Appln./3525/2022	ZAKIR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR M AHMED MR Z RAHMAN	PP, ASSAM
14	Bail Appln./3529/2022	NARAYAN BORA @ JITU BORA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
15	Bail Appln./3530/2022	NANDAN BORAH Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
16	Bail Appln./3534/2022	MD MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	PP, ASSAM
17	Bail Appln./3538/2022	GOPAL VALMIKI @ GOPAL BALMIKI AND 2 ORS Versus THE STATE OF ASSAM	MR. R D BHUYAN MS T BARUAH	PP, ASSAM
18	Bail Appln./3539/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK MR A CHALIHA MR M BHUYAN	PP, ASSAM
19	Bail Appln./3540/2022	DHURBAJYOTI PATHAK Versus THE STATE OF ASSAM	MR. S KAKATI MR. S PEGU	PP, ASSAM
20	Bail Appln./3544/2022	JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM

MOTION

21	AB/3732/2022 B/O	MOSRAF HUSSAIN Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM	PP, ASSAM
22	AB/3733/2022 B/O	ALIM UDDIN TAPADAR Versus THE STATE OF ASSAM	G UDDIN MR. A UDDIN MS. P ADHIKARI	PP, ASSAM

ADMISSION

23	WP(C)/3806/2021 FIXED	GAJENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. A MEDHI MS. D SONOWAL MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, AG SC, GHC SC, FINANCE DEPTT.
24	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
25	WITH WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC

BAIL HEARING (BA)

26	Bail Appln./2164/2022 FIXED	MUKUT SAIKIA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. A K JAIN MR. M KALITA MR. A CHAUDHURY	SC, CBI
27	Bail Appln./2962/2022 FIXED	NASER ALI @ NASER UDDIN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
28	Bail Appln./3048/2022 WITH LCR, FIXED	RAJU BORUAH Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
29	Bail Appln./3058/2022 WITH OFFICE NOTE, LCR FILES, FIXED	MOFIZ UDDIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM

30	Bail Appln./3067/2022 WITH LCR, FIXED	MEHBUB ALOM Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
31	Bail Appln./3079/2022 WITH LCR AND CASE DIARY, FIXED	SIVA DEKA Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
32	Bail Appln./3100/2022 WITH LCR, FIXED	NIZAM UDDIN @ NIAZ UDDIN @ NIZ Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
33	Bail Appln./3139/2022 WITH OFFICE NOTE, FIXED	MINAKSHI BORA Versus THE STATE OF ASSAM	MD. S M RAHMAN	PP, ASSAM
34	Bail Appln./3311/2022 FIXED	MAMONI CHOUDHURY Versus THE STATE OF ASSAM	A CHOUDHURY MR A A AHMED MS M DAS	PP, ASSAM
35	Bail Appln./3346/2022 FIXED	MD RAFIUL AHMED Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
36	Bail Appln./3408/2022 FIXED	INDRAJIT DAS Versus THE STATE OF ASSAM .	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
37	Bail Appln./3425/2022 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
<u>BAIL HEARING</u>				
38	AB/989/2022 FIXED	INTAJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
39	AB/2554/2022 FIXED	ASFAK KHAN AND ANR Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
WITH				
40	AB/2205/2022	MONSUR ALI @ PAPUL Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
41	AB/2739/2022 FIXED	RUPJYOTI SARMA AND 3 ORS Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM
42	AB/2896/2022 FIXED	SOHEL MONDAL Versus THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MS A B MARAK PP, ASSAM
43	AB/2908/2022 FIXED	ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	MR A MOTALIB PP, ASSAM
44	AB/2946/2022 FIXED	ISMAIL SHEIKH @ ISMAIL AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
45	AB/3039/2022 FIXED	SAMINOOR ISLAM @ SAMINOOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
46	AB/3057/2022 WITH OFFICE NOTE, FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR R DHAR MR R DHAR MD. A MATLIB MR A ALI PP, ASSAM

47	AB/3106/2022 FIXED	BORNALI KHUTIA @ BORNALI KHUTTIYA Versus THE STATE OF ASSAM	MR. M K DAS MR. U S BORA	PP, ASSAM
	WITH			
48	AB/3111/2022	JOYA KHUTIA @ JUGOMAYA DEORI Versus THE STATE OF ASSAM	MR. M K DAS MR. U S BORA	PP, ASSAM
49	AB/3145/2022 FIXED	JIYARUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
50	AB/3168/2022 WITH OFFICE NOTE, FIXED	RASHIDA KHATUN AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR A ALI PP, ASSAM MR. Y ALI
51	AB/3175/2022 FIXED	MD. ABDUL GANI @ MD. GUNI MUNCHI AND ANR. Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
52	AB/3241/2022 FIXED	HANIF ALI Versus THE STATE OF ASSAM	MD J ALOM MR. M ISLAM	PP, ASSAM
53	AB/3252/2022 FIXED	SANJAY DAIMARY Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
54	AB/3261/2022 FIXED	SOPIAR RAHMAN @ SOFIOR RAHMAN Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
55	AB/3279/2022 WITH SCANNED COPY OF CD. FIXED	NARLA @ NARECH SWARGIARY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
56	AB/3352/2022 FIXED	DHANJIT TALUKDAR Versus THE STATE OF ASSAM	MR. P K ROYCHOUHDURY MD. A KHAN	PP, ASSAM
57	AB/3362/2022 FIXED	SAKIR AHMED @ SHAKIR AHMED Versus THE STATE OF ASSAM	MS H AHMED MR S AHMED	PP, ASSAM
58	AB/3365/2022 FIXED	JIYABUR RAHMAN Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUHDURY	PP, ASSAM
59	AB/3426/2022 FIXED	SHARPAT ALI @ SARFAT ALI Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUHDURY	PP, ASSAM
60	AB/3435/2022 FIXED	ASKAR ALI AND 4 ORS. Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
61	AB/3471/2022 WITH OFFICE NOTE, FIXED	SUNA MIA LASKAR @ SUNA MIA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
62	AB/3491/2022 FIXED	DUJJAL HAZARIKA @ UJJAL HAZARIKA Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
63	AB/3592/2022 FIXED	BELLAL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. Y SIKDAR MR. D J DAS	PP, ASSAM
64	AB/3602/2022 FIXED	JOINUDDIN SHEIKH AND 6 ORS Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
65	AB/3614/2022 FIXED	MANOJ BORDOLOI Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
66	AB/3642/2022 FIXED	NARENDRA BORAH Versus THE STATE OF ASSAM .	MR. S MUNIR MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	Review.Pet./93/2022	MITALI SONOWAL MECH AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS	MR. R C DAS MR. C. SHIL	
MOTION				
2	AB/3712/2022	SANJAY SINGH @ SANJOY YADAV Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	PP, ASSAM
ADMISSION				
3	MACApp./838/2022 FIXED	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI HARIPRABHA GOGOI AND 4 ORS	MD. A AHMED MR. A J SAIKIA MR G S BORO MR. B SONOWAL	MR. A K GUPTA MR. R S MISHRA (R-1 TO 3)
	WITH I.A.(Civil)/3722/2022 in MACApp./838/2022	M/S. UNITED INDIA INSURANCE CO. LTD. Versus SMTI. HARIPRABHA GOGOI AND 4 ORS	MD. A AHMED MR. A J SAIKIA MR G S BORO MR. B SONOWAL	MR. A K GUPTA MR. R S MISHRA (R-1 TO 3)
4	MACApp./841/2022 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SUNALI ENGTIPI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR. K K DUTTA MS. R SAIKIA (R1)
	WITH I.A.(Civil)/3723/2022 in MACApp./841/2022	THE NATIONAL INSURANCE CO. LTD. Versus SMTI SUNALI ENGTIPI and 2 ORS	MS. R D MOZUMDAR MS. R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR. K K DUTTA MS. R SAIKIA (R1)
5	MACApp./842/2022	MUSSTT RAHIMA BEGUM Versus MUSSTT AJUFA BEGUM LASKAR AND 7 ORS	MR. N HAQUE MR. M B U AHMED MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	MR. M TALUKDAR MR. A SHAKIL MR G S BORO
6	MACApp./843/2022 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SHRI JITUMONI KALITA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI

	WITH I.A.(Civil)/3726/2022 in MACApp./843/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SHRI JITUMONI KALITA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI
		FOR HEARING U/O XLI RULE II C.P.C.		
7	RSA/139/2022	ON THE DEATH OF DILIP KUMAR SARMA HIS LEGAL HEIRS QUEENI SARMA AND ORS. Versus STATE BANK OF INDIA SUPERVISING STAFF CO OPERATIVE HOUSING SOCIETY LTD. AND 4 ORS.	MR. P GOSWAMI MR H K SARMA MR A BANERJEE	MR H NATH MR. B D DEKA MR. M DAS FOR CAVEATOR
	WITH I.A.(Civil)/2654/2022 in RSA/139/2022	ON THE DEATH OF DILIP KUMAR SARMA HIS LEGAL HEIRS QUEENI SARMA AND ORS. Versus STATE BANK OF INDIA SUPERVISING STAFF CO OPERATIVE HOUSING SOCIETY LTD. AND 4 ORS.	MR. P GOSWAMI MR H K SARMA MR A BANERJEE	MR H NATH MR. B D DEKA MR. M DAS FOR CAVEATOR
8	RSA/51/2022 CAVT. NO. 03482/022,	GAUTAM MAHANTA Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR D K NATH MS M DAS	MR H NATH MR. B D DEKA SC, G M D A FOR CAVEATOR
	WITH I.A.(Civil)/979/2022 in RSA/51/2022	GAUTAM MAHANTA Versus THE STATE BANK OF INDIA AND 3 ORS.	MR D K NATH MS M DAS	MR H NATH MR. B D DEKA SC, G M D A FOR CAVEATOR
9	RSA/166/2022 B/O	SADHAN DAS AND ANR Versus ON THE DEATH OF KRISHNANDA DAS HIS LEGAL HEIRS PRATIVA RANI DAS AND ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
10	RSA/182/2022 B/O	HAJI MD. BOLAI MIA Versus MD. KHAIRUL ISLAM AND 3 ORS	MR. S P CHOUDHURY	
	WITH I.A.(Civil)/3639/2022 in RSA/182/2022	HAJI MD. BOLAI MIA Versus MD. KHAIRUL ISLAM AND 3 ORS	MR. S P CHOUDHURY	
		ORDERS		
11	I.A.(Civil)/3440/2018 IN MAC.APP. 284/2013(D/O) in MACApp./284/2013	MRS. BUNU SHYAM Versus UNITED INDIA INSURANCE CO. LTD.	MR S M T CHISTIE MR. S BORA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
12	MACApp./89/2019 WITH LCR	SRI KUNAL KASHYAP SHARMA Versus SRI KANAKLAL BHUYAN AND ANR	MR M BEZBARUAH MR. A LAL MR B DAS MR A BRAHMA	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. M AGARWALLA MR. C SHARMA MS A HUSSAIN S AHMED MS M GAZLOO
13	MFA/271/2019	THE UNION OF INDIA Versus SMT. RINKU RANI DAS AND 3 ORS.	MR G GOSWAMI	
	WITH I.A.(Civil)/4130/2019 in MFA/271/2019	THE UNION OF INDIA Versus SMT. RINKU RANI DAS AND 3 ORS.	MR G GOSWAMI	
14	I.A.(Civil)/1414/2019 FIXED in MACApp./4381/2019	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. PURNIMA BHUYAN @ MAINI KHARGARIA AND 3 ORS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI

	WITH MACApp./4381/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. PURNIMA BHUYAN @ MAINI KHARGARIA AND 3 ORS		
15	I.A.(Civil)/1482/2019 FIXED in MACApp./4548/2019 WITH MACApp./4548/2019 (Filing Number)	M/S. UNITED INDIA INSURANCE CO. LTD., Versus SAIFUL ISLAM AND ANR	MD. A AHMED MR. A J SAIKIA MR G S BORO	MR. A AHMED (R1) U U KHAN (R1)
16	I.A.(Civil)/1866/2019 in RSA/16206/2018 WITH RSA/16206/2018 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus SAIFUL ISLAM AND ANR ABDUR RAHIM AND 13 ORS. Versus PARIBANU BEWA AND 5 ORS.	MR. D GOSWAMI MS. D TALUKDAR	MR. B D DEKA MR. M DAS N CHAUDHURY
17	I.A.(Civil)/3636/2019 in RSA/51/2019 WITH RSA/51/2019	ABDUR RAHIM AND 13 ORS Versus PARIBANU BEWA AND 5 ORS ABU BAKKAR SIDDIQUE Versus ON THE DEATH OF HAZI KAZIMUDDIN AHMED HIS LEGAL HEIRS SAIFUDDIN ISLAM	MS. J GOGOI	
	WITH RSA/51/2019	ABU BAKKAR SIDDIQUE Versus HAZI KAZIMUDDIN AHMED and ANR	MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR.J GOGOI	
	WITH I.A.(Civil)/854/2019 in RSA/51/2019	ABU BAKKAR SIDDIQUE Versus HAZI KAZIMUDDIN AHMED	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA	
18	I.A.(Civil)/4187/2019 in RSA/16132/2019 WITH RSA/16132/2019 (Filing Number)	HAREN DAS Versus SRI AMRIT DAS AND 2 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MRS. G M D BAISHYA	
19	RFA/9/2020 WITH LCR WITH RFA/9/2020	HAREN DAS Versus SRI AMRIT DAS AND 2 ORS SMTI BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND 14 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY	MS. M DUTTA GA, ASSAM MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY
20	I.A.(Civil)/350/2020 in RFA/9/2020 I.A.(Civil)/60/2020 FIXED in MACApp./18024/2019 WITH MACApp./18024/2019 (Filing Number)	SMTI BHANUMATI MALAKAR AND ANR Versus SRI PINTU MALAKAR AND 14 ORS SMTI. DINESWARI BORDOLOI KONWAR Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY MR. A BARUAH MR. J P MORE	GA, ASSAM
21	RSA/109/2021	SMTI. DINESWARI BORDOLOI KONWAR Versus NATIONAL INSURANCE CO. LTD. AND ANR ON THE DEATH OF HABIBUR RAHMAN CHOUDHURY, HIS LEGAL HEIRS MD. AHMED HUSSAIN CHOUDHURY AND 5 ORS. Versus MD. ABDUL NUR CHOUDHURY AND 35 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MR S A BARBHUIYA	

22	I.A.(Civil)/3515/2022 WITH LCR in MACApp./251/2015 WITH MACApp./251/2015 WITH I.A./2459/2015 in MACApp./251/2015	MD SADAB KHAN Versus SMT SHUSHILA DEVI AGARWAL and ANR. MD SADAB KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS MD SADAB KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS	MS J SAIKIA MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MS. M CHOUDHURY MS.N MODI(R-3) MSP DEHINGIA(R-3) MS.M CHOUDHURY(R-3) MR.S DUTTAR-3 MR.C SHARMA(R-3) MR.SIDHANT DUTTA(R-3) MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)
23	I.A.(Civil)/3572/2022 IN MAC.APP. 448/2018(D/O) in MACApp./448/2018	NATIONAL INSURANCE CO. LTD. Versus SMT. DIPAMONI DEVI AND 4 ORS, THE DIVISIONAL MANAGER Versus MUNMUN SARKAR AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. A J SAIKIA MR. B KAKATI	MR. R GOSWAMI MR. D MONDAL
24	I.A.(Civil)/3581/2022 WITH LCR in MACApp./607/2018 WITH MACApp./607/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus MUNMUN SARKAR AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A J SAIKIA (R5) MR D MONDAL (R1, R2) MR N N BHUYAN (R5) MR. U K DUTTA (R5) MR. B KAKATI (R5) MS B KASSHYAP (R5) MR. S SINGH (R1, R2)
25	I.A.(Civil)/3662/2022 WITH LCR in MACApp./347/2022 WITH MACApp./347/2022	RINU SAIKIA AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS. NATIONAL INSURANCE COMPANY LTD. Versus RINU SAIKIA AND 5 ORS.	MR. A AHMED MR J P KACHARI MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	MR. K K BHATTA MR. A AHMED (R1 TO R3) MR J P KACHARI (R1 TO R3) MR. S K GOSWAMI
26	I.A.(Civil)/3688/2022 WITH LCR in MACApp./32/2020 WITH MACApp./32/2020 WITH I.A.(Civil)/297/2020 in MACApp./32/2020	SMT. KARUNA MAHANTA AND ANR. Versus THE ORIENTAL INSURANCE CO. LTD. THE ORIENTAL INSURANCE CO. LTD. Versus SMT. KARUNA MAHANTA AND 3 ORS. THE ORIENTAL INSURANCE CO. LTD. Versus SMT. KARUNA MAHANTA AND 3 ORS.	MR D K KALITA MR. K K PARASAR MR. S K GOSWAMI MS P SARMA MR. R SHARMA MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. D K KALITA MR. K K PARASAR
HEARING				
27	Crl.Pet./667/2018 PART-HEARD, FIXED WITH	GREEN HEALS HOSPITAL PVT. LTD. AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. J PATOWARY MS. C CHOUDHURY MS P DASGUPTA	MR. N J DUTTA MR. K D SARMA PP, ASSAM
28	Crl.Pet./792/2018	WIPRO G.E.HEALTHCARE PVT. LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. H NATH MR D DAS MR S KHOUND	MR. N J DUTTA MR. K D SARMA PP, ASSAM
29	MACApp./165/2015 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD Versus MRS FARIDA BEGUM and 2 ORS	MR.A DUTTA	MR.I A TALUKDARR-1 MS.P BARMAN(R-1)
30	MACApp./308/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SUMAN DUTTA @ SONU @ SHANU AND 4 ORS.	MR. R GOSWAMI MR S K BEHARA	MR A B DEY (R-1)

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	Bail Appln./3083/2022 (AT 10:30 AM)	HAMIR ALI Versus UNION OF INDIA	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	MR. S C KEYAL SC, NCB
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TO BE SPOKEN TO

2	Crl.Pet./284/2022 AT 10:30 AM	THE STATE OF ASSAM AND ANR Versus RAM SANKAR MAURYA	MR. P N GOSWAMI	MR. M BISWAS MS M DAS
3	WITH Crl.Pet./213/2022	THE STATE OF ASSAM AND ANR Versus KAMRUL ISLAM MAZUMDAR	MR. P N GOSWAMI MR. M PHUKAN	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY
4	WITH Crl.Pet./356/2022	THE STATE OF ASSAM AND ANR Versus FAKRUL HAQUE LASKAR	MR. P N GOSWAMI MR. M PHUKAN	MR. N H MAZARBHUIYAN MR Z KAMAR MR. P J SAIKIA, SR. ADV MR N DASGUPTA (r-1) MR. N ISLAM MR. A K GUPTA MS. M KECHII MR. N H BARBHUIYA MS P SIKDAR (r-1) MS. L WAJEEDA MS N J BEGUM

5	WITH Crl.Pet./358/2022	THE STATE OF ASSAM AND ANR Versus SAHIDUL ALOM LASKAR	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. N H MAZARBHUIYAN MR Z KAMAR MR. P J SAIKIA, SR. ADV MR N DASGUPTA MR. N ISLAM MR. A K GUPTA MS. M KECHII MR. N H BARBHUIYA MS P SIKDAR MS. L WAJEEDA MS N J BEGUM
6	WITH Crl.Pet./505/2022	THE STATE OF ASSAM Versus ANOWAR HUSSAIN LASKAR @ MONAI	MR. M PHUKAN MR. R R KAUSHIK	MR. N H BARBHUIYA MS N J BEGUM
7	WITH Crl.Pet./517/2022	THE STATE OF ASSAM AND ANR Versus SMT. SOMA PAUL	MR. P N GOSWAMI MR. M PHUKAN PP, ASSAM ADDL. AG, ASSAM	MR Z KAMAR MR. N H BARBHUIYA MS N J BEGUM
8	WITH Crl.Pet./641/2022	THE STATE OF ASSAM AND ANR Versus MD. IMTHIAZ KHAN	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR. A SARMA MR. P DUTTA MR. LENTSO
	WITH I.A.(Crl.)/414/2022 in Crl.Pet./641/2022	MD. IMTHIAZ KHAN, Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. P DUTTA MR. LENTSO	MR. P N GOSWAMI PP, ASSAM
9	WITH Crl.Pet./642/2022	THE STATE OF ASSAM AND ANR Versus MD. SHAMSUZZAMAN SHEIKH	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR N M HAZARIKA
MOTION (BA)				
10	Bail Appln./3353/2022 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	MR. R R Gogoi, Special PP, Wildlife Protection PP, ASSAM
11	Bail Appln./3501/2022	AMINUR ISLAM@AMINUR ISLAM Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
12	Bail Appln./3502/2022	HIRANYA BARMAN Versus THE STATE OF ASSAM	MR Z KAMAR MR D KALITA	PP, ASSAM
13	Bail Appln./3506/2022	JAIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N N JHA MR. A S ALI MR. M UDDIN MR. S A B Khabir MS M SAHOO	PP, ASSAM
14	Bail Appln./3509/2022	MANTU BARUAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR B S CHOWDHURY	PP, ASSAM
15	Bail Appln./3511/2022	MINARUL ISLAM@SHEIKH Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
16	Bail Appln./3512/2022	SIMANTA JYOTI BARUAH Versus THE STATE OF ASSAM	MR A V SINGH MR D KHAN	PP, ASSAM
17	Bail Appln./3513/2022	LAL BADSHA BANIA @ LALU @ LADU Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
18	Bail Appln./3523/2022	MD. ACHER ALI Versus THE STATE OF ASSAM	J RABHA MR J A KAZI	PP, ASSAM
19	Bail Appln./3524/2022	ABBAS ALI Versus THE STATE OF ASSAM	J RABHA MR J A KAZI	PP, ASSAM

20	Bail Appln./3526/2022	MOHD. KAMAAL @ MAHAMMAD KAMAL Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
21	Bail Appln./3527/2022	MITHU BHOWMIK AND 2 ORS Versus UNION OF INDIA	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, DRI
22	Bail Appln./3528/2022	AMIT PRADHAN Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
23	Bail Appln./3531/2022	SWAPAN KUMAR SINGHA . Versus THE NARCOTIC CONTROL BUREAU	MR U S BORGHAIN MR. M G SINGH	SC, NCB
24	Bail Appln./3532/2022	SAMSUDDIN ALI Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
25	Bail Appln./3535/2022	MD KARIM ALI Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
26	Bail Appln./3543/2022	MD ABDUL KHALAK @ ABDUL KHALEK Versus THE STATE OF ASSAM	MS. K MALAKAR MS B BORO	PP, ASSAM
27	Bail Appln./3546/2022	VIKASH BISHNOI @ VICKY Versus THE STATE OF ASSAM	MR. K BORUAH P DAS	PP, ASSAM
28	Bail Appln./3547/2022	NAJIR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM

MOTION

29	AB/3715/2022	MD RAMJAN ALI Versus THE STATE OF ASSAM	MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA MR. T L MAHANTA	PP, ASSAM
30	AB/3722/2022	AMIT GAURAV Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
31	AB/3731/2022 B/O	DHRUBAJYOTI DAS Versus THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM

ADMISSION

32	CrI.A./343/2022	M/S BHUYAN ENTERPRISE Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. B BURAGOHAIN MS D DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/814/2022 in CrI.A./343/2022	M/S BHUYAN ENTERPRISE Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. B BURAGOHAIN MS D DUTTA	PP, ASSAM

BAIL HEARING (BA)

33	Bail Appln./2044/2022 WITH LCR	MD. IDOMEI AND ANR Versus UNION OF INDIA	MR. P K SAHARIA MS K DAS	
34	Bail Appln./2373/2022 FIXED	BARUL ALOM Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
35	WITH Bail Appln./1927/2022	JEADUL ISLAM Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	Bail Appln./2400/2022 WITH OFFICE NOTE, LCR FILES	FOZIAL HAQUE @ SK Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

37	Bail Appln./3028/2022 FIXED	SRI DEEPAK @ DIPU SRIVASTAV Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
	WITH			
38	Bail Appln./3065/2022	SRI RAJU @ BABATU DEURI Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
39	Bail Appln./3071/2022 WITH LCR, FIXED	MONOWAR ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
40	Bail Appln./3113/2022 WITH LCR, FIXED	DIPAK TAMANG Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
41	Bail Appln./3195/2022 FIXED	NUR MOHAMMAD ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
42	Bail Appln./3215/2022 WITH OFFICE NOTE, FIXED	MAIDUL ISLAM Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
43	Bail Appln./3216/2022 WITH LCR, B/O	ASHADUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR N ISLAM M M ZAMAN MR A BASUMATARY	PP, ASSAM
44	Bail Appln./3222/2022 WITH OFFICE NOTE, FIXED	ABDUL GONI SK Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
45	Bail Appln./3265/2022 FIXED	SUJIT DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. L MOHAN MR. P GOGOI	PP, ASSAM
46	Bail Appln./3304/2022 FIXED	DIBYA JYOTI CHETIA Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
47	Bail Appln./3325/2022 WITH OFFICE NOTE, FIXED	MOHAN LAL Versus THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	PP, ASSAM
48	Bail Appln./3338/2022 WITH OFFICE NOTE, FIXED	UDIP DUTTA Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MR. S BORAH	PP, ASSAM
49	Bail Appln./3349/2022 WITH OFFICE NOTE, FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
50	Bail Appln./3375/2022 FIXED	JULFUKKAR ISLAM Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
		BAIL HEARING		
51	AB/1842/2022 FIXED	UTPAL DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
52	AB/2181/2022	SOTKIRI BEY Versus THE STATE OF ASSAM AND ANR.	MR. U DUTTA MR. A B T HAQUE MS. R R SAIKIA	PP, ASSAM
53	AB/2261/2022	INAMUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
54	AB/2536/2022	GULSON AHMED @ GULSON AHMED BORBHUIYAN Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
55	AB/2659/2022	MADHUMANGAL DAS Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
56	AB/2788/2022	PANKAJ KUMAR Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM

57	AB/3310/2022	SHYAM KISHORE RAI Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
58	AB/3359/2022 WITH LCR FILES, FIXED.	ANUWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N AHMED MR. B M CHOUDHURY MD S I AHMED	PP, ASSAM
59	AB/3566/2022 FIXED	BRAZEN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. G TAMULI MR. D GOGOI	PP, ASSAM
60	AB/3573/2022 FIXED	DR. ZAKIRUL ALAM @ ZAKIRUL ALAM Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM

ORDERS

61	I.A.(CrI.)/329/2019 BA 712/2019(D/O), FIXED in Bail Appln./712/2019	RAVI AGARWAL Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	MR. U SAIKIA (R2) MR K BORTHAKUR (R2) PP, ASSAM MR. R K NATH (R2)
62	I.A.(CrI.)/747/2022 IN AB/1395/2022 (D/O) in AB/1395/2022	VIKASH KUMAR Versus THE STATE OF ASSAM	MR. S SAHU	PP, ASSAM
63	I.A.(CrI.)/806/2022 BA 2882/2022(D/O) in Bail Appln./2882/2022	RAGU AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN	PP, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Review.Pet./122/2022 TR.P.(CRL.) 17/2021(D/O), B/O	JESMIN BEGUM Versus FIROJ KHANDAKER	MR. B K DAS MR. M DEKA MR S SARMAH	
MOTION				
2	WP(C)/5147/2022	RANJIT DAS AND 13 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. S BARMAN MR. M DASGUPTA MD S ALI MD G HUSSAIN	SC, HEALTH
3	WP(C)/5180/2022	PANKAJ KUMAR NATH AND 48 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. S BARMAN MR. M DASGUPTA MD S ALI MD G HUSSAIN	SC, HEALTH
4	WP(C)/6023/2022	SMT. SUPRIYA NATH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, AG SC, FINANCE SC, N C HILLS SC, DIMA HASAO
5	WP(C)/6200/2022	RINGCHAR DAIMARY Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN	GA, ASSAM
6	WP(C)/6234/2022	SHEKH AHMED RAJAKUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR J C GOGOI MR R DAS	GA, ASSAM
7	WP(C)/6237/2022	AMIT BASUMATARI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MRS. R DEVI MR. S UPADHAY MS. A LALA	SC, HEALTH

8	WP(C)/6467/2022	NIRUPAMA KAKATI Versus THE UCO BANK AND 2 ORS	MR. P J SAIKIA MS D DUTTA	SC UCO BANK
9	WP(C)/7388/2022	MANIR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM
10	WP(C)/7620/2022	SANJAY KUMAR RAY Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR R SENSUA MR S DAS	SC, APDCL
11	WP(C)/7857/2022	DR. DEBESWAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
12	WP(C)/8135/2022	JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 6 ORS.	MR P K GOSWAMI MR B P BORAH MR P J DUTTA	
<u>ADMISSION</u>				
13	WP(C)/1660/2016 FIXED	RAJIBUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MD.A HUSSAIN MR.M AHMED	GA, ASSAM SC, FOREST SC, BTC
14	WP(C)/7037/2017 FIXED	ON THE DEATH OF RABIN DEKA HIS LEGAL HEIR Versus THE GUWAHATI MUNICIPAL CORPORATION and 4 ORS	MS.S GOGOI MR.J P KACHARI	MR.S BORA SC, GMC
15	WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
16	WP(C)/1014/2020 FIXED	LENIN HUSSAIN Versus MAHMUD AL HASAN AND 5 ORS.	MS. D MUSAHARY MR D KALITA	GA, ASSAM MR. S U AHMED (R1) MR. ATIULLAH HAWARI (R1)
17	WP(C)/2675/2020 FIXED	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH	GA, ASSAM
18	WP(C)/3533/2020	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH	GA, ASSAM
19	WP(C)/2974/2020 FIXED	ALL ASSAM NURSES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
20	WP(C)/213/2021	CHAYA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	MR. C S HAZARIKA SC, AG MR B GOGOI (SC, FINANCE) SC, PWD SC, N C HILLS
21	WP(C)/2036/2021 FIXED	KASHYAP DAS AND 20 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	MS. B SARMA ASSTT.S.G.I.
22	WP(C)/4789/2021 FIXED	DIPU KUMAR DAS Versus THE UNION OF INDIA AND 9 ORS.		MR. K N CHOUDHURY (R- 7,8,9,10 MR. N DEKA (r-2 to 6) MR. S S ROY (C.G.C.) MR. M GOGOI (r-2 to 6) MR. D J DAS (R-7,8,9,10 MR A R BAROOAH (r-2 to 6) N GAUTAM (R-7,8,9,10 ASSTT.S.G.I.
23	WP(C)/5319/2021 FIXED	ANIL KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, AG SC, P H E

24	WP(C)/5931/2021 B/O	BIKASH ROY Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, PWD
25	WP(C)/252/2022 B/O	LIAKAT ALI Versus ASSAM POWER GENERATION CORPORATION AND 2 ORS	MR. R ALI H A AHMED DR. R HOQUE	SR. SC, APGCL
26	WP(C)/1499/2022 B/O	SAMINDRA NATH KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	GA, ASSAM MR B GOGOI, SC, PWD SC, FINANCE
27	WP(C)/1751/2022 FIXED	KHANINDRA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS. M D BORAH, GA, ASSAM (R-1,2,4,5) SC, BTC SC, FOREST
28	WP(C)/1964/2022	SATYABAN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
29	WP(C)/2122/2022	MALAYA GHOSH Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR . B MALAKAR MR. A T H AHMED	SC, F C I
30	WP(C)/2150/2022 FIXED	HALADHAR HALOI Versus THE STATE OF ASSAM AND 2 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI MS A AFREEN	SC, P AND R.D. GA, ASSAM
31	WP(C)/3825/2022	DEVAJIT KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	S BORGHAIN MS. B DEVI	GA, ASSAM SC, REVENUE
32	WP(C)/3987/2022	JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
33	WP(C)/4634/2022	RAJU KUMAR MUKHERJEE Versus THE STATE OF ASSAM AND 4 ORS	MR S DAS	SC, P W D
34	WP(C)/4929/2022	KRISHNA KANTA KAKOTI Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 2 ORS.	MR. C BORUAH	SC, KHADI AND VILLAGE INDUSTRIES BOARD
35	WP(C)/5989/2022	UMESH KUMAR THAPLIYAL Versus THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	ASSTT.S.G.I.
36	WP(C)/6098/2022	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
<u>ORDERS</u>				
37	I.A.(Civil)/1324/2020 FIXED in WP(C)/2817/2019 WITH WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. Versus MRINMOY DAS MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR S DUTTA MR. S DUTTA MR. B D KONWAR SR. ADV. MR. R SALOI	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
38	Cont.Cas(C)/309/2021 FIXED	NAZIBUDDIN AHMED Versus ATIKA SULTANA AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. D NATH MR P NAYAK (R2) MR D KALITA MR A CHALIHA (R2) MS A BHUYAN

39	WP(C)/2940/2021 WITH Review.Pet./103/2021 (D/O)	GUNAKANTI GOHAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR B P BORAH	MR. U K NAIR (R-7,8, 17 TO 23) MR R SINGHA (R-7,8, 17 TO 23) SC, HEALTH AND F W
	WITH			
40	WP(C)/6006/2021	GUNAKANTI GOHAIN, B.SC. NURSE AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR. M KALITA MR B P BORAH MS N SHARMA	SC, HEALTH
41	Cont.Cas(C)/33/2022 FIXED	KUMUD THAKURIA @ KUMUD KUMAR DAS Versus PABINDRA KUMAR NATH	MR. M A SHEIKH K U AHMED MS F INTAZ	MR D KALITA MR. D NATH
	WITH			
42	WP(C)/5935/2021	KUMUD THAKURIA @ KUMUD KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
43	I.A.(Civil)/3663/2022 in WP(C)/5278/2022	ON THE DEATH OF ATINDRA NATH SEN HIS LEGAL HEIRS RITA SEN @ RITA RANI SEN Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, AG SC, HEALTH AND F W SC, PWD SC, F C I SC, P H E
	WITH WP(C)/5278/2022	ATINDRA NATH SEN Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, AG SC, HEALTH AND F W SC, PWD SC, P H E SC, F C I
44	WP(C)/7427/2022 FIXED	JAYANTA KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 8 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
		HEARING		
45	WP(C)/6723/2013 WITH W.A./293/1997(D/O) WITH W.A./527/1996(D/O) WITH C.R. NO./1366/1994(D/O) FIXED	KUSHAL KOWAR DEKA and 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(-9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI
	WITH MC/78/1997 in WP(C)/6723/2013	L CHETIA Versus M SHARMA	MR. A BHAGAWATI MRS A HAZARIKA MR. SK MUKTAR	MR. PK ROY MR. GP BHOWMIK
	WITH			
46	WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST

47	WITH WP(C)/4942/2020 CAVT. NO. 05682/020,	ASHOK KR. DEV CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R GOSWAMI MS. R DEVI	MR. U K NAIR GA, ASSAM SC, APSC MR. A CHETRY MR. A BORO MS U SHARMA FOR CAVEATOR SC, PERSONAL DEPT.
48	WITH WP(C)/4948/2020	KUSHAL KOWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/92/2021 in WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
49	WITH WP(C)/1148/2021 CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAJIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./475/2019	JUGAL JYOTI BARUAH Versus GAUTAM DAS AND ANR.	MR S P DAS	MR. P BORAH MRS K M SAIKIA PP, ASSAM
2	Crl.Pet./851/2019 FIXED	SHEIKH NOOR IMAN MUKHTAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM MR. J PAWE MR. L K BORAH
WITH				
3	Crl.Pet./1375/2019	SHEIKH NOOR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR A RAHMAN MR. L K BORAH	PP, ASSAM
4	Crl.Pet./1378/2019 WITH LCR 1 FILE, FIXED	SANJAY AGARWALLA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	MR. B J GHOSH MR H RAHMAN PP, ASSAM
5	Crl.Pet./170/2020 FIXED	SMTI. CHIRASREE PAUL Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. N K KALITA (R2) MR. S DUTTA (R-2) MR D DEKA (R-2) PP, ASSAM
6	Crl.Pet./522/2020	SAKIL AHMED @ SAKIL ALI Versus THE STATE OF ASSAM AND ANR.	MR. D GOSWAMI MS. M GOGOI MR. S M BARUAH	PP, ASSAM
7	Crl.Pet./577/2020	RITTIK SARMA Versus SARMISTHA DEVI	MR. R PHUKAN	MR. P MAHANTA MS. P SAHARIA MR. J K BORDOLOI
8	Crl.Pet./509/2021 WITH LCR 2 FILES	ABDUL SUKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR F K R AHMED MR F A AHMED	MR. S Y AHMED (R-3) PP, ASSAM
9	Crl.Pet./582/2021 B/O	AMULYA KALITA AND 4 ORS. Versus THE STATE OF ASSAM	MR. I CHOUDHURY N ALAM	PP, ASSAM

10	Crl.Pet./636/2021	JITUMONI SARMA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS	MR. B D KONWAR SR. ADV. (r-2 to 4) MRS J M KONWAR (r-2 to 4) MR. S DUTTA (r-5,6) MR. R KALITA (r-2 to 4) MR. R SALOI (r-2 to 4) MR J SINGH (r-2 to 4) PP, ASSAM
11	Crl.Rev.P./125/2022	DHANANJAY SUTRADHAR AND ANR Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	MR. M A SHEIKH MS. A KUMARI MS F INTAZ PP, ASSAM
12	Crl.A./328/2022 FIXED	CHANDRA KAMAL BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R HAZARIKA MR. M J DAS MS E NATH MR. C CHAKRABORTY	PP, ASSAM
13	Crl.Pet./343/2022 WITH LCR 1 FILE	RENU KALOWAR AND ANR. Versus MAHESH KALOWAR	MR. B J MUKHERJEE MS R SAHA	MR. S C BISWAS
14	Crl.Pet./859/2022 WITH LCR 1 FILE	ANIL SAIKIA AND ANR Versus DEBENDRA CHANDRA SAIKIA AND ANR	MS A HUSSAIN S AHMED	MR A BRAHMA MS P TOKBIPI PP, ASSAM
15	Crl.Pet./867/2022	JITEN BORDOLOI Versus xxx AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	K U AHMED (R-2) MS N HASAN (R-2)
16	Crl.Pet./931/2022 WITH LCR 2 FILES	RAJU OJAH Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. M HUSSAIN MR B TALUKDAR	MR K BHUYAN (r-2) PP, ASSAM
17	Crl.Pet./1031/2022 WITH LCR 6 FILES, FIXED	UNION OF INDIA Versus TEJINDER SINGH	MR. S C KEYAL	MR. N SHARMA B K SINGHA

ORDERS

18	CRP/52/2017 CAVT. NO. 68/17 B/O	SUBHANKAR GHOSH and 5 ORS. Versus CALCOM CEMENT INDIA LTD and 33 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR N RAY	MR.S SAIKIA(FOR CAVEATOR.)(R-2) MR.D BARUAH(R-1) MR.R GOGOI(R-2) MR.P SAIKIAFOR CAVEATOR.R-2 MS.N UPADHYAY(R-1)
	WITH I.A.(Civil)/1188/2017 in CRP/52/2017	DALMIA CEMENT BHARAT LTD. Versus SUBHANKAR GHOSH and 5 ORS.	MR. S SAIKIA MR. P SAIKIA	MS. N MODI MR. P KHATANIAR MR. S DUTTA MR. S DUTTA
19	CRP/51/2017 CAVT. NO. 68/17	BINOD KUMAR BAWRI and 8 ORS. Versus CALCOM CEMENT INDIA LTD and 30 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR S DIFUSA MR N RAY MR N RAY MR P J DAS	MR.S SAIKIAFOR CAVEATOR MR.D BARUAH(R-1) MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)
	WITH I.A.(Civil)/1183/2017 in CRP/51/2017	DALMIA CEMENT BHARAT LTD. Versus BINOD KUMAR BAWRI and 8 ORS.	MR.S SAIKIA(FOR CAVEATOR) MR.D BARUAHR-1 MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)	MS.N MODI MR.P KHATANIAR MR.S DUTTA MR.S DUTTA

20	I.A.(CrI.)/731/2019 WITH LCR 5 FILES in CrI.A./332/2019 WITH CrI.A./332/2019	OSMAN ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	PP, ASSAM
21	CrI.Pet./168/2020 B/O	OSMAN ALI Versus THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	MR N AHMED MR. S RANA MR. G P CHETIA PP, ASSAM
22	CrI.L.P./20/2021 in CrI.A./3598/2021 WITH CrI.A./3598/2021 (Filing Number)	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR. MANTU DAS Versus ANIMA BORO AND ANR.	MR. S H SIKDAR MR. A WAHAB MD. I H KHAN MR. D DAS	PP, ASSAM
23	CrI.A./64/2022 WITH LCR 7 FILES	MANTU DAS Versus ANIMA BORO (LDA) AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
24	CrI.A./287/2022 WITH LCR 5 FILES WITH I.A.(CrI.)/683/2022 in CrI.A./287/2022	TAPAN HAZARIKA Versus THE STATE OF ASSAM AND ANR. SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
25	CrI.Pet./416/2022 WITH LCR 1 FILE, B/O	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
26	CrI.Pet./690/2022	SAMINUL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MS. T BORA	PP, ASSAM
27	I.A.(CrI.)/515/2022 WITH LCR 1 FILE in CrI.Pet./690/2022 WITH CrI.Pet./690/2022	RITURAJ RABHA Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI	PP, ASSAM
28	CrI.Pet./690/2022	RITURAJ RABHA Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	MR N J DAS (R2) PP, ASSAM
29	I.A.(CrI.)/522/2022 FIXED in CrI.A./6951/2022 WITH CrI.A./6951/2022 (Filing Number)	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR	MR. N H BARBHUIYA MS N J BEGUM	ASSTT.S.G.I. SC, NCB
30	I.A.(CrI.)/737/2022 FIXED in CrI.A./7554/2019 WITH CrI.A./7554/2019 (Filing Number) WITH I.A.(CrI.)/783/2019	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR E DR. DEEPAK KUMAR GOGOI Versus SMTI. TULIKA GOGOI DR. DEEPAK KUMAR GOGOI Versus SMTI. TULIKA GOGOI DR. DEEPAK KUMAR GOGOI Versus SMTI. TULIKA GOGOI	MR. N H BARBHUIYA MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR	MR. B A CHOUDHURY MR. A M BORA MR. S C KEYAL MS. C CHOUDHURY MR. V A CHOWDHURY MS P DASGUPTA MS S DAS
31	I.A.(CrI.)/808/2022 in CrI.Rev.P./68/2019 WITH CrI.Rev.P./68/2019	PRAGATI IMPEX LTD. Versus PULIN DAS PRAGATI IMPEX LTD. Versus PULIN DAS	MR G N SAHEWALLA MR. P DEKA MS K BHATTACHARYYA MR G N SAHEWALLA	MS G M THAKUR MR. S SHARMA MS G M THAKUR

30	I.A.(CrI.)/813/2022 FIXED in CrI.A./334/2022 WITH CrI.A./334/2022	AZIZUL ALI @ HOQUE Versus STATE OF ASSAM AND ANR.	MR. H C SARMA	PP, ASSAM
31	CrI.Pet./917/2022 WITH LCR 2 FILES, FIXED	AZIZUL ALI Versus STATE OF ASSAM AND ANR. RAHUL TIWARI Versus THE STATE OF ASSAM AND ANR	MR. H C SARMA MR L SARMA MR. K MALAKAR MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	PP, ASSAM
32	CrI.Pet./1142/2022 B/O	SUSHANT KOHLI Versus UNION OF INDIA AND 22 ORS	MR. S MITRA MR A K BORO MR. R NATH	SC, ED
33	CrI.Pet./1143/2022 FIXED	SANKAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA	PP, ASSAM
34	CrI.Pet./1147/2022 FIXED	MD. IMRAN HUSSAIN AI AMEEN Versus THE STATE OF ASSAM AND ANR	MR. J ABBAS MR M HANDIQUE	PP, ASSAM
35	CrI.Pet./1165/2022 WITH LCR 1 FILE, FIXED	SHIKHA DEY Versus ABHIJIT INTERNATIONAL	MR. D P BORAH MR B PAUL	
36	CrI.Pet./1173/2022 WITH LCR 2 FILES, FIXED	MINAKSHI HIRA Versus THE STATE OF ASSAM AND ANR	MR. M K BORAH MS. P. KASHYAP	
<u>STAY MATTERS</u>				
37	CrI.Rev.P./305/2016 WITH LCR 6 FILES	SRI HONTU BORA Versus THE STATE OF ASSAM and ANR	MR.K K HANDIQUE MR.J K CHUTIA MR.R GOHAIN MS.M BHUYAN	PP, ASSAM
38	CrI.Rev.P./11/2019 WITH LCR 3 FILES	KALI DAS DEB Versus THE STATE OF ASSAM AND ANR.	MR B KAUSHIK MS. A KAPINJAL MR. S HAZARIKA	PP, ASSAM
39	CrI.Pet./1142/2019 WITH LCR 4 FILES	NATARAJ BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	PP, ASSAM
40	WITH CrI.A./226/2019	NATARAJ BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	PP, ASSAM
41	CrI.Rev.P./205/2020 WITH LCR 1 FILE	MD. NAJIR HUSSAIN Versus PABITRA BARMAN	MR H BURAGOHAIN MR. B J MUKHERJEE MS R SAHA	MR. S DAS MR A UPADHYAY MR. P UPADHYAY
42	CrI.Pet./370/2021	JANENDRA KUMAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. K K DEKA (R-2) MR H SAIKIA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022

9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022
20)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	CRP/161/2016	BHUPENDRA NATH BORA Versus KAMAL CHANDRA HAZARIKA and 10 ORS	MR. R GOSWAMI MS. A CHOUDHURY MS. S SAIKIA MR. C GOSWAMI MS. A BARMAN	MR. K BHATTACHARJEE (R-3-9) MS. P BHATTACHARYA R--9 MR. J SINGH MR. K K HANDIQUE MR. P BORGHAIN (R-3-9)
2	CRP/23/2020	MIHIR KR. SEN AND 6 ORS. Versus TEZPUR BANGALI ABOITANIK NATYA SAMAJ AND 2 ORS	MR. B C DAS MR. S K SINGH MR. P SUNDI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
3	WITH CRP(IO)/151/2021	DR. MIHIR KR SEN AND 6 ORS Versus TEZPUR BANGALI ABOITANIK NATYA SAMAJ AND 2 ORS	MR. B C DAS MR. S K SINGH MR. P SUNDI	MR. A GANGULY (r-1,2,3) MR. A DUTTA (r-1,2,3) MR. A DHANUKA (r-1,2,3)
ADMISSION				
4	MACApp./219/2016	TANKESWAR DAS, Versus SRI PUTUL BORAH and ANR,	MR.S K TALUKDAR MS.H DAS	
5	MACApp./227/2016	MAHENDAR KUMAR CHHAJER Versus SMTI DIPALI DAS and ANR	MR. A K MAHESWARI MR. R SARMA	
6	MACApp./283/2016	SUBHADRA PATGIRI Versus DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO LTD and ORS	MR.G DAS MR.H DAS	MR.A J SAIKIA(R- 1&2) MR.U K DUTTA(R- 1&2) MR.B KAKATIR- 1and2 MR.K BORAH(R- 1&2)
7	MACApp./312/2016	SMTI SANTARA RABHA and ANR Versus M/S NATIONAL INSURANCE CO. LTD and 2 ORS	MR.T J MAHANTA MR.B BORA MR.A BARUA MS.P BHATTACHARJEE MR.S SINGH	MRS. S ROY MS. I DAS
8	MACApp./644/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MINA ROY AND 3 ORS	MR. S K GOSWAMI MR. R SARMA MR. B K GOSWAMI	MR. A R AGARWALA MR. S ROY (R2) MR. M H LASKAR (R2) MS. R LAILA MD. K ALI

ORDERS

9	MACApp./35/2022	SMTI GITA MONI DEKA and 2 ORS, Versus REGIONAL MANAGER and 3 ORS,	MR. M TALUKDAR	MS.N MODI(R-3) MR. S K GOSWAMI MR. S K GOSWAMI MS.M CHOUDHURY(R-3) MR.N BARMAN(R-1) MR.S DUTTA(R-3) MR.C SHARMA(R-3) MR.SIDHANT DUTTA(R-3)
10	CO/48/2022 WITH LCR in MACApp./644/2022	SUKO KUMARI TANTI AND ANR. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. M DUTTA MR K M BORA	
11	WITH MACApp./644/2022	UNITED INDIA INSURANCE CO. LTD Versus SMTI SUKO KUMARI TANTI and 3 ORS	MS. N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. N M DUTTA
12	I.A.(Civil)/3651/2022 in MACApp./423/2018	THE NEW INDIA ASSURANCE CO. LTD. Versus PAWAN KUMAR SINGH AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	
	WITH MACApp./423/2018	PAWAN KUMAR SINGH Versus JITEN BORAH	MR. K BHATTACHARJEE MS. P BHATTACHARYA MR. D BANERJEE MR. S KHAN	MR. N BORAH (R1,R2) MR. H MAZUMDER (R1,R2)
	WITH CO/13676/2022 (Filing Number) in MACApp./423/2018	THE NEW INDIA ASSURANCE CO. LTD. Versus PAWAN KUMAR SINGH AND 2 ORS. A	MS. M CHOUDHURY	
HEARING				
13	Crl.A./133/2011 PART-HEARD, LCR 4 FILES	DIPEN RAJKONWAR Versus STATE OF ASSAM	MR.J HANDIQUE MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
14	Crl.Pet./1227/2018 PART- HEARD, FIXED	VIMAL AGRAWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D DAS MR H NATH R SARMAH MR. K MOHAMMAD	MR. S CHETIA (R2) MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM
15	WITH Crl.Pet./1230/2018	NITIN AGRAWAL Versus THE STATE OF ASSAM AND ANR.	MR. H NATH MR D DAS R SARMAH MR. K MOHAMMED	MR. A GOYAL (R2) MR. J P MORE (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAJIN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022

16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,19th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3505/2022	MD AMJAD ALI@BHAITI ALI Versus THE STATE OF ASSAM	MR I AHMED MD M RAHMAN	PP, ASSAM
2	Bail Appln./3507/2022	SHORIFUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	PP, ASSAM
3	Bail Appln./3522/2022 B/O	CHIRAG JAYESH MEHTA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA	PP, ASSAM
4	Bail Appln./3533/2022	BHABENDRA LAHKAR Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR A RAZZAK	PP, ASSAM
5	Bail Appln./3536/2022	ABDUS SUBUR CHOUDHURY Versus THE STATE OF ASSAM	MR P SONOWAL MR A DEKA MR. S DEORI	PP, ASSAM
6	Bail Appln./3541/2022	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	PP, ASSAM
7	Bail Appln./3545/2022	DHARMENDRA CHAMUAH AND ANR Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
MOTION				
8	Crl.Rev.P./589/2022	SOPIKUL BEPARI Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN MRS. N RAHMAN	PP, ASSAM
9	Crl.Rev.P./590/2022	DEBAJYOTI NATH Versus THE STATE OF ASSAM AND ANR	MR A ALI MR. Y ALI	PP, ASSAM
10	Crl.Rev.P./593/2022	MD. FAKARUDDIN ALI AHMED Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED	PP, ASSAM

11	Crl.Rev.P./594/2022	RAZIA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
12	Crl.Pet./1274/2022 B/O	RUPSING ROGNHANG Versus THE STATE OF ASSAM AND ANR	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	PP, ASSAM
13	Crl.Pet./1281/2022	MONOJ PAUL Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
14	Crl.Pet./1282/2022	DIVYA SOMANI AND ANR. Versus SAKSHI SHARDA AND ANR.	MR. K K BHUYAN MR. B DEKA MS P BARUAH MR. D DEKA	PP, ASSAM
15	Crl.Pet./1283/2022	ABHIJIT DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM
16	Crl.Pet./1284/2022	CHANDAN DEKA Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR S DASGUPTA	PP, ASSAM
17	Crl.Pet./1286/2022	THE STATE OF ASSAM AND ANR. Versus FAIJUDDIN AHMED @ FAIZUDDIN AHMED	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI ADDL. AG,ASSAM	
18	Crl.Pet./1287/2022	SABITRI RAY Versus THE STATE OF ASSAM AND ANR	MR B CHANDA	PP, ASSAM
19	Crl.Pet./1289/2022	CHANDAN DEKA Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR S DASGUPTA	PP, ASSAM
20	Crl.Pet./1290/2022	JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
21	Crl.Pet./1292/2022	SANKAR BISWAS Versus PUSPA PAUL	MR. DITUL DAS MR. R RAHMAN	
22	Crl.Pet./1293/2022	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN MR S BAISHYA	PP, ASSAM
23	Crl.Pet./1294/2022	MOMTAJ KHATUN Versus THE STATE OF ASSAM ND ANR	MR. A K SAHU MR. S SAHU MS. A ROY	PP, ASSAM
24	Crl.Pet./1295/2022	KUSUM BARUAH Versus THE STATE OF ASSAM AND ANR	MR. B BORA MR. A BORUA	PP, ASSAM
25	Crl.Pet./1296/2022 B/O	HIMANGSHU SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
26	AB/3716/2022	SRI ASHOK SEAL Versus THE STATE OF ASSAM	MR. A K BARUAH MR. N MAHAJAN MR A DAS	PP, ASSAM
27	AB/3717/2022	PARESH CHANDRA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
28	AB/3718/2022	ABU MD SUFIAN CHOUDHURY Versus THE STATE OF ASSAM	MR. N H BARBHUIYA	PP, ASSAM
29	AB/3720/2022	HIRAKJYOTI RAJBONGSHI AND ANR Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
30	AB/3725/2022	NAZIM UDDIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM

31	AB/3726/2022	NAZIM UDDIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
32	AB/3727/2022	ABU KHALID MD YEAHYA Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
33	AB/3730/2022	ZAMAL UDDIN AND 10 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
34	AB/3734/2022	RAKIBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
ADMISSION				
35	Crl.Rev.P./391/2022 FIXED	SANJAY MUSHAHARY Versus DIPAMONI MUSHAHARY AND ANR	MR. A MANNAF MD A S ALI	G UDDIN (r-1) MS ANNA K P (r-1) PP, ASSAM
36	Crl.Rev.P./572/2022 FIXED	MURSHID BEGUM Versus THE STATE OF ASSAM	MR F U BARBHUIYA MS S DAS	PP, ASSAM
BAIL HEARING (BA)				
37	Bail Appln./3199/2022 FIXED	MUHAMMED SHAFI TV @ MUHAMMED SHAFI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
38	Bail Appln./3326/2022 FIXED	NILKAMAL CHOUDHURY Versus THE STATE OF ASSAM	MR. M RAHMAN MR R SARKAR	PP, ASSAM
WITH				
39	AB/3412/2022	SANJIB SARMA Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
WITH				
40	AB/3416/2022	RAJU BARMAN AND 6 ORS Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
41	Bail Appln./3333/2022 FIXED	MD. ASHADUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
42	Bail Appln./3459/2022 FIXED	LOTFOR RAHMAN @ ROCKY AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
43	AB/1461/2022 FIXED	JUNAIDUR RAHMAN @ ALAM Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	Mukesh Sharma PP, ASSAM
44	AB/2127/2022 FIXED	SHAHJAHAN AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
45	AB/3000/2022 FIXED	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
46	AB/3339/2022 FIXED	DIPANKAR RAY AND 2 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. G J GOSWAMI	MR. D J KAPIL PP, ASSAM
47	AB/3631/2022 FIXED	BIJAY GUPTA Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
48	AB/3632/2022 FIXED	EAJUR ALI @ EJUR ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM

49 AB/3637/2022
FIXED
JAHIR UDDIN MOLLAH
Versus
THE STATE OF ASSAM
MD. A HUSSAIN
MR. A S CHOUDHURY

ORDERS

50 I.A.(CrI.)/725/2022
FIXED
in CrI.Rev.P./8929/2022
RAKESH NATH
Versus
SHYAM SUNDAR SHARMA
MR C GOSWAMI

WITH
CrI.Rev.P./8929/2022
(Filing Number)
RAKESH NATH
Versus
SHYAM SUNDAR SHARMA -F
MR C GOSWAMI

HEARING

51 CrI.Rev.P./441/2022
FIXED
ABDUL MAJID
Versus
UNION OF INDIA AND ANR
MR. A AHMED
MR. I U CHOWDHURY
U U KHAN
MR. S C KEYAL
SC, DRI

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LEAVE NOTE OF ADVOCATES FOR 19/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR. S SINHA	07-12-2022	To	19-12-2022
7)	MR B D DAS	12-12-2022	To	06-01-2023
8)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
9)	MR. B NATH	16-12-2022	To	06-01-2023
10)	MR. N BARMAN	14-12-2022	To	22-12-2022
11)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
12)	MR. H. BURAGOHAİN	16-12-2022	To	19-12-2022
13)	MR D K DAS	19-12-2022	To	22-12-2022
14)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
15)	MR. S ZAMAN	17-12-2022	To	22-12-2022
16)	MR. M ALAM	17-12-2022	To	22-12-2022
17)	MR K K MAHANTA (Sr. Advocate)	16-12-2022	To	19-12-2022
18)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
19)	MR. S P DEKA	19-12-2022	To	22-12-2022